

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000038/2019	FORUM PROJECTS PVT. LTD. VS BERHAMPUR DEVELOPMENT AUTHORITY	AMIT PRASAD BOSE VS	// ()
2	BLAPL/0011046/2019	DHANU @ DHANESWAR PURTY VS STATE OF ODISHA	B.N.MAHAPATRA VS	ROURKELA GRPS. /72 /2018 () //
3	BLAPL/0011047/2019	SAROJ KUMAR DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /61 /2019 () //
4	BLAPL/0011048/2019	KASHINATH MAHANTA VS STATE OF ODISHA	L.BHUYAN VS	TELKOI /182 /2018 () //
5	BLAPL/0011049/2019	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /76 /2016 () //
6	BLAPL/0011050/2019	BIBHUTI BHUSAN MALLICK VS STATE OF ODISHA	S.C.ACHARYA VS	KUJANGA /199 /2019 () //
7	BLAPL/0011051/2019	AFTAB ALAM KHAN VS STATE OF ODISHA, VIG.	SUBHASHIS MISHRA VS	BHUBANESWAR VIGILANCE /64 /2019 () //
8	BLAPL/0011052/2019	RUPENDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
9	BLAPL/0011053/2019	GOPABANDHU SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARBANDH /74 /2018 () //
10	BLAPL/0011054/2019	MD.INZEMAM @ ROCKY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /418 /2019 () //
11	BLAPL/0011055/2019	BELIA@ SUSANTA KUMAR MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA P.S. /264 /2018 () //

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12	BLAPL/0011056/2019	BIJAY KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /365 /2019 () //
13	BLAPL/0011057/2019	ARJUN PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /208 /2018 () //
14	BLAPL/0011058/2019	GOBARDHAN SIRIKALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /208 /2018 () //
15	BLAPL/0011059/2019	SABITA SAMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KISINDA /66 /2019 () //
16	BLAPL/0011060/2019	ROHIT BEHERA @ ROHIT KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHULBANI TOWN /149 /2019 () //
17	BLAPL/0011061/2019	SURYA @ SURYAMANI PRADHAN VS STATE OF ODISHA	ANOJ KUMAR PADHY VS	POLASARA PS /89 /2015 () //
18	BLAPL/0011062/2019	AJIT GHASNIA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHAMA /121 /2019 () //
19	BLAPL/0011063/2019	SAGAR PRUSTY VS STATE OF ODISHA	SUVASHISH PATTNAIK VS	KHANDAGIRI P.S. /320 /2019 () //
20	BLAPL/0011064/2019	DEBABRATA MANDAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRANGPUR TOWN /154 /2019 () //
21	BLAPL/0011065/2019	ABINASH DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /131 /2019 () //
22	BLAPL/0011066/2019	JAMUNA KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /61 /2019 () //
23	BLAPL/0011067/2019	SUMI PANDAKA @ PANDAKA SUMI	MANORANJAN PADHY	POTTANGI /62 /2017

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011068/2019	JINU SISHA @ JINABANDHU SISA	JUGALA KISHORE PANDA	CHITRAKONDA /132 /2019
		VS	VS	()
		STATE OF ODISHA, HOME DEPT.		//
25	BLAPL/0011069/2019	NARAYAN SETHY	BIJAY KUMAR MOHANTY	JAJPUR TOWN /60 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011070/2019	MITU BHOI @ OLA	SURYA NARAYAN MISHRA	NIMAPADA /200 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011071/2019	SOURAV KUMAR PRUSTY	SOUMYA RANJAN DAS	RAGHUNATHPALI /274 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011072/2019	BRAJAKISHORE BISWAL	NIRANJAN LENKA	TIHIDI /286 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011073/2019	SALIM KUMAR BEHERA	AMIYA KUMAR BEHERA	PHIRINGIA /92 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011074/2019	BALAKRUSHNA NAYAK	AMIYA KUMAR BEHERA	PHIRINGIA /92 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011075/2019	BULA NAYAK	DEBASNAN DAS	DELANGA /221 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011076/2019	KALIA DEHURY	PARTHA SARATHI NAYAK	HINDOL /80 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011077/2019	REBATI MAHARANA	DIBYAJYOTI SAHOO	KENDRAPARA /152 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011078/2019	RABINDRA MOHAPATRA @ RABI	PARTHA SARAHI DAS	JANKIA P.S. /147 /2019
		VS	VS	()

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35	BLAPL/0011079/2019	STATE OF ODISHA MUNA @ PRAVAT KUMAR SETHI VS	TAPAN JYOTI PANI VS	// SAHADEV KHUNTA /319 /2019 ()
36	BLAPL/0011080/2019	STATE OF ODISHA GADADHAR SWAIN VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /254 /2017 ()
37	BLAPL/0011081/2019	STATE OF ODISHA DEBENDRA NATH BAGHASINGH VS	ASHUTOSH MOHANTA VS	// COLLIERY /100 /2019 ()
38	BLAPL/0011082/2019	STATE OF ODISHA PAPU SINGH VS	S.ROUT VS	// NISCHINTAKOILI /114 /2019 ()
39	BLAPL/0011083/2019	STATE OF ODISHA KUNA @ ASWIN DIGAL VS	SMRUTI RANJAN MOHAPATRA VS	// TIKABALI /109 /2019 ()
40	BLAPL/0011084/2019	STATE OF ODISHA ATULLA KHAN @ BANTY VS	SUSHANT KUMAR PRADHAN VS	// / /0 ()
41	BLAPL/0011085/2019	STATE OF ODISHA KAILASH CHANDRA SAHU VS	P.K.SAMANTARAY VS	// BARKOTE /165 /2019 ()
42	BLAPL/0011086/2019	STATE OF ODISHA HRUSIKESH @ ANIL @ BAPUNI ROUT VS	B.K.GHADEI VS	// MADHUPATNA /104 /2019 ()
43	BLAPL/0011087/2019	STATE OF ODISHA MAKHUNU @ PRASANTA NAIK VS	SUSHANTA KUMAR PRADHAN VS	// RENGALI (SAMBALPUR) /46 /2008 ()
44	BLAPL/0011088/2019	STATE OF ODISHA ASHOK DAS VS	BIDYADHAR MANASINGH VS	// BINJHARPUR /350 /2019 ()
45	BLAPL/0011089/2019	STATE OF ODISHA MUKTIKANTA SAMAL VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// BINJHARPUR /350 /2019 () //

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46	BLAPL/0011090/2019	THAKURMANI SINGH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	JHARPOKHARIA /62 /2019 () //
47	BLAPL/0011091/2019	RAMA @ HIRADHAR MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	UMERKOTE /131 /2019 () //
48	CMAPL/0000875/2019	STATE OF ODISHA VS RABINDRA KUMAR PRADHAN	SR.S.C.(S AND ME) VS	// () //
49	CMAPL/0000876/2019	NAKULA MALLICK VS SECY. TO THE GOVT. ANIMAL RESOURCE DEPT., GOVT. OF ORISSA	ADV. VS	// () //
50	CMAPL/0000877/2019	BHAWANI SHANKAR NANDA VS THE UCO BANK	ADV. VS	// () //
51	CMAPL/0000878/2019	MOHAMMED ANSARUL HAQUE VS UNION OF INDIA	ADV. VS	// () //
52	CMAPL/0000879/2019	SUKUMAR MISHRA VS O.F.D.C.	adv. VS	// () //
53	CMP/0001438/2019	KAILASH CHANDRA MOHANTY VS JYOTIRANJAN DAS	SAMBEET PATTANAYAK VS	// () //
54	CMP/0001439/2019	SHYAMA SUNDAR SAHU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// () //
55	CMP/0001440/2019	KEDAR MANDHATA VS KAUSALYA MANDHATA	PRAVASI NAYAK VS	// DISTRICT & SESSIONS JUDGE,BHUBANESWAR(Khordha *) IA/0000001/2019
56	CMP/0001441/2019	NARAYAN SAHU VS NARESH CHANDRA SAHU	PRADEEP KUMAR MOHAPATRA VS	// () //
57	CMP/0001442/2019	JAYADEV DALABEHERA	RAJENDRA BADAMAHAPATRA	//

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		VS	VS	0
58	CMP/0001443/2019	BINAPANI TRIPATHY @ SARANGI BIJAYA KUMAR PATWARI	NIRANJAN LENKA	//
		VS	VS	0
59	CMP/0001444/2019	KISHANLAL PATWARI LOKANATH SAHOO	SUVALAXMI DEVI	//
		VS	VS	0
60	CMP/0001445/2019	SANJULATA BEHERA NAMITA SAHU	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
61	CONTC/0002630/2019	SATYABAN SAHU KRUSHNA CHANDRA MISHRA	MANAS PATI	//
		VS	VS	0
62	CONTC/0002631/2019	CHITRA ARUMUGAM REGISTRAR (JUDICIAL), ORISSA HIGH COURTADV.		//
		VS	VS	0
63	CONTC/0002632/2019	SASWAT MISHRA RABINDRA KUMAR BEHERA	ADV	//
		VS	VS	0
64	CONTC/0002633/2019	DISTRICT WELFARE OFFICER,KHRUDA NIRANJAN BAGHASINGH	ADV	//
		VS	VS	0
65	CONTC/0002634/2019	DISTRICT WELFARE OFFICER,KHURDA PRADIPTA KUMAR MANGARAJ	ADV	//
		VS	VS	0
66	CONTC/0002635/2019	DISTRICT WELFARE OFFICER RAMESH CHANDRA RAY	ADV	//
		VS	VS	0
67	CONTC/0002636/2019	DISTRICT WELFARE OFFICER BENUDHAR BEHERA	ADV	//
		VS	VS	0
68	CONTC/0002637/2019	DISTRICT WELFARE OFFICER PRADEEP KUMAR SAHU	ADV	//
		VS	VS	0

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69	CONTC/0002638/2019	BIBHU PRASAD SARANGI RUDRANARAYAN PARIDA VS	ADV VS	// // 0
70	CONTC/0002639/2019	CHITHRA ARUMUGAM NILANCHAL BARIK VS	ADV VS	// // 0
71	CONTC/0002640/2019	BIBHU PRASAD SARANGI RAGHUNATH NAYAK VS	ADV VS	// // 0
72	CONTC/0002641/2019	JUGAL KISHAN KUMAR MANISHA SAHOO VS	ADV VS	// // 0
73	CONTC/0002642/2019	BIBHU PRASAD SARANGI SIBA NARAYAN SAHOO VS	adv VS	// // 0
74	CONTC/0002643/2019	BIBHU PRASAD SARANGI KALPANA SWAIN VS	adv VS	// // 0
75	CONTC/0002644/2019	BIBHU PRASAD SARANGI UPENDRA KUMAR DASH VS	ADV VS	// // 0
76	CONTC/0002645/2019	BIBHU PRASAD SARANGI PARSURAM SAHOO VS	ADV VS	// // 0
77	CONTC/0002646/2019	BIBHU PRASAD SARANGI AJAYA KUMAR PARIDA VS	ADV VS	// // 0
78	CONTC/0002647/2019	BIBHU PRASAD SARANGI SANTOSH KUMAR GARANAYAK VS	ADV VS	// // 0
79	CONTC/0002648/2019	BIBHU PRASAD SARANGI KALPANA ACHARYA VS BIBHU PRASAD SARANGI	ADV VS VS	// // 0 //

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80	CONTC/0002649/2019	ISHWAR CHANDRA ROUT VS BIBHU PRASAD SARANGI	adv VS	// 0 //
81	CONTC/0002650/2019	PRATAP KUMAR SAMAL VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
82	CONTC/0002651/2019	KABITA MISHRA VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
83	CONTC/0002652/2019	MANJULA SAHU VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
84	CONTC/0002653/2019	ANIRUDHA SAMAL VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
85	CONTC/0002654/2019	SUKUMARI SHAW VS K.SUDARSHAN CHKRAVARTHY	ADV VS	// 0 //
86	CONTC/0002655/2019	DIPTIMAYEE MOHANTY VS STATE OF ODISHA	ADV VS	// 0 //
87	CONTC/0002656/2019	MAMATA ROUT VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
88	CONTC/0002657/2019	SARASIBALA MAJHI VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
89	CONTC/0002658/2019	SANTOSH KUMAR DEHURY VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
90	CONTC/0002659/2019	BISHESWAR BEHERA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
91	CONTC/0002660/2019	AKSHAYA KUMAR NAYAK	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
92	CONTC/0002661/2019	SATRUGHNA SAMAL	J.K.LENKA	//
		VS	VS	0
		G.MATHIVATHILAM		//
93	CONTC/0002662/2019	RAVINANDAN MOHANTY	SANKAR PRASAD PANI	//
		VS	VS	0
		PREM CHANDRA CHAUDHARY		//
94	CONTC/0002663/2019	LINGARAJ SAHOO	SANKAR PRASAD PANI	//
		VS	VS	0
		BHUMESH CHANDRA BEHERA		//
95	CONTC/0002664/2019	SARAT CHANDRA SAMANTARAY	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
96	CONTC/0002665/2019	NARAYAN CHANDRA PATI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
97	CONTC/0002666/2019	HEMANTA KUMAR DAS	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
98	CONTC/0002667/2019	PRANAKRUSHNA NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
99	CONTC/0002668/2019	SIDHARTHA SANKAR NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
100	CONTC/0002669/2019	LALITA SAMAL	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
101	CONTC/0002670/2019	PADMAJA MOHANTY	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
102	CONTC/0002671/2019	PUSPALATA PATRA	ADV	//
		VS	VS	0

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103	CONTC/0002672/2019	CHITHRA ARUMUGAM BABITA ROUT VS	ADV VS	// // 0
104	CONTC/0002673/2019	CHITHRA ARUMUGAM DEVENDRANATH DAS VS	ADV VS	// // 0
105	CONTC/0002674/2019	CHITHRA ARUMUGAM BAIDHYANATH SWAIN VS	ADV VS	// // 0
106	CONTC/0002675/2019	CHITHRA ARUMUGAM MANAS RANJAN ROUT VS	ADV VS	// // 0
107	CONTC/0002676/2019	PRADEEP KUMAR JENA BAJRANGLAL JAIN VS	ADV VS	// // 0
108	CONTC/0002677/2019	PRADEEP KUAMR JENA BISWAJIT MOHAPATRA VS	ADV VS	// // 0
109	CONTC/0002678/2019	SURENDRA KUMAR BAIKUNTHANATH GOCHHI VS	TANMAY MISHRA VS	// // 0
110	CONTC/0002679/2019	PREM CHANDRA CHOUDHARY URMILA SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
111	CONTC/0002680/2019	ASIT TRIPATHY PRASANTA KUMAR MOHANTY VS	ADV VS	// // 0
112	CONTC/0002681/2019	G.MATHIVATHANAN PURNA CHANDRA PANI VS	ADV VS	// // 0
113	CONTC/0002682/2019	G.MATHIVATHANAN DEEPAK KUMAR DAS VS	ADV VS	// // 0
		SURENDRA KUMAR		//

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114	CONTC/0002683/2019	NARENDRA KUMAR RAY CHOUDHURY VS LAND REFORM COMM.ODISHA	ASMIYA RNAJAN MAJHI VS	// 0 //
115	CONTC/0002684/2019	CHANDAN GHADEI VS R.K.VERMA	ADV VS	// 0 //
116	CONTC/0002685/2019	SATYANARAYAN MOHAPATRA VS CHITRA ARU MAGUM	SUDARSAN BEHERA VS	// 0 //
117	CONTC/0002686/2019	KISHORE CHANDRA DASH VS CHITHRA ARUMUGAM	SUDARSAN BEHERA VS	// 0 //
118	CRLA/0000949/2019	NARENDRA KUMAR SAMANTARAY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	/0 0 //
119	CRLA/0000950/2019	KIRTI RANJAN PATRA KOSALA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	/0 0 //
120	CRLA/0000951/2019	KHAGESWAR PRADHAN @ PRUTHIRAJ PRADHAN VS STATE OF ODISHA	DEBAS DAS VS	JAGDALPUR /54 /2019 0 //
121	CRLA/0000952/2019	PRATAP MOHANTY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TIGIRIA /46 /2012 0 //
122	CRLA/0000953/2019	SWADHIN KUMAR SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	/0 0 //
123	CRLA/0000954/2019	RAGHUNATH PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/0 0 //
124	CRLA/0000955/2019	SAROJ BEHERA @ SAROJ KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	SINGLA /154 /2019 0 //
125	CRLA/0000956/2019	BUDHA @ SUSHIL KUMAR ROUT	ANANTA KUMAR ACHARYA	RAJNAGAR /169 /2014

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		VS	VS	()
126	CRLA/0000957/2019	STATE OF ODISHA GANESH CHANDRA ROUT	KARUNAKAR GAYA	// BALIKUDA /213 /2019
		VS	VS	()
127	CRLA/0000958/2019	STATE OF ODISHA SANJEEB KHETI@ SANJIB KHETI	SARAT KUMAR JENA	// BHEDEN /160 /2019
		VS	VS	()
128	CRLA/0000959/2019	STATE OF ODISHA AMITA KARUA	JAGANNATH KAMILA	// JODA /198 /2018
		VS	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar)
129	CRLMA/0000425/2019	STATE OF ODISHA ARJUN SHARMA	PRASANTA KUMAR SAHOO	Spl/0000091/2018 LALBAG /269 /2019
		VS	VS	()
130	CRLMA/0000426/2019	STATE OF ODISHA SUSANTA PARIDA@TISEI PARIDA	PRADIPTA BEURA	// / /0
		VS	VS	()
131	CRLMC/0003502/2019	STATE OF ODISHA DIBYARANJAN PAIKARAY	DEEPAK KUMAR SAHOO	// / /0
		VS	VS	()
132	CRLMC/0003503/2019	STATE OF ODISHA NARASINGH PUJARI	ARIJEET MISHRA	// BOIPARIGUDA /93 /2004
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
133	CRLMC/0003504/2019	STATE OF ODISHA JMG AUTOMOBILES	M/S.SANGRAM KU.DAS	GR/0000586/2004 / /0
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
134	CRLMC/0003505/2019	ADITYA MOTOR CORP MANMATH BHUYAN	AKSHAYA KUMAR PANDEY	ICC/0000415/2019 ATHGARH /17 /2018
		VS	VS	()
135	CRLMC/0003506/2019	STATE OF ODISHA KANHU CHARAN MARTHA@KRUSHNA	P.K.MISHRA	// DELANGA /56 /2017
		VS	VS	()
136	CRLMC/0003507/2019	STATE OF ODISHA BRUNDABAN TRIPATHY	HEMANTA KUMAR MUND	// VIGILANCE PS (BERHAMPUR) /22 /2015
		VS	VS	()

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137	CRLMC/0003508/2019	STATE OF ODISHA(VIG.) PRAKASH KUMAR MANDAL VS	KALPATARU MISHRA VS	// CUTTACK SADAR /569 /2019 ()
138	CRLMC/0003509/2019	STATE OF ODISHA AJAYA KHORA VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
139	CRLMC/0003510/2019	STATE OF ODISHA RABINDRANATH KAR VS	SATYA RANJAN MULIA VS	// / /0 ()
140	CRLMC/0003511/2019	STATE OF ODISHA GHANA MEHER VS	SURYA KANTA DWIBEDI VS	// / /0 ()
141	CRLMC/0003512/2019	STATE OF ODISHA RAMA CH.SAHOO VS	SANJEEV UDGATA VS	// / /0 ()
142	CRLMC/0003513/2019	KRUSHNA CHANDRA DHAR ASHOK KUMAR AGARWAL VS	SANJEEV UDGATA VS	// / /0 ()
143	CRLMC/0003514/2019	M/S.KODARMA CHEMICAL PVT.LTD. AMULYA KRUSHNA MOHAPATRA VS	MANAS CHAND VS	// / /0 ()
144	CRLMC/0003515/2019	SRADHANJALI NANDA DEBA CHANDAN DIGAL VS	ADITYABALA PARIDA VS	// G.UNDYAGIRI /96 /2011 ()
145	CRLMC/0003516/2019	STATE OF ODISHA UTTAM BIRA VS	GOPINATH PANDA VS	// / /0 ()
146	CRLMC/0003517/2019	STATE OF ODISHA SASMITA RANA VS	S.MOHANTY VS	// / /0 ()
147	CRLMC/0003518/2019	TAPAS KUMAR PRADHAN BIKARAM SWAIN VS	SAMVIT MOHANTY VS	// NAUGAON /68 /2019 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMC/0003519/2019	SANTOSH SAMAL@ASIK2ASHISH VS STATE OF ODISHA	S.ROUT VS	KANDARPUR /36 /2019 () //
149	CRLMC/0003520/2019	SAROJ KUMAR GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /13 /2016 () //
150	CRLMC/0003521/2019	SANTOSH KUMAR KHATUA@SANTOSH KHATUAHANI VS STATE OF ODISHA	TUSAHANI VS	SAHADEV KHUNTA /217 /2018 () //
151	CRLMC/0003522/2019	MADAN MOHAN PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BETNOTI /205 /2018 () //
152	CRLMC/0003523/2019	PREMRAJ BARIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /116 /2013 () //
153	CRLMC/0003524/2019	PABITRA SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /25 /2004 () //
154	CRLMC/0003525/2019	MURALI BISOI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PATTAPUR (ASKA) /96 /2018 () //
155	CRLMP/0001806/2019	MADHUSMITA SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	/ /0 () //
156	CRLMP/0001807/2019	DR.MANAS KUMAR DIKSHIT VS THE S.P, KALAHANDI	SAROJ KUMAR MOHANTY VS	/ /0 () //
157	CRLMP/0001808/2019	BABULI NAYAK VS STATE OF ODISHA	M.R.MOHAPATRA VS	/ /0 () //
158	CRLMP/0001809/2019	ITISHREE PATRA VS STATE OF ODISHA	BIBEKANANDA BAISAKH VS	/ /0 () //
159	CRLMP/0001810/2019	CHAKRADHAR POLEI	A.C.RATH	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		THE SECRETARY, HOME DEPT		//
160	CRLMP/0001811/2019	DUKHISHYAM BEHERA	MANOJ KUMAR PATI	/ /0
		VS	VS	()
		GOVT OF ODISHA		//
161	CRLMP/0001812/2019	BIRAT CHANDRA DAGARA	BIPLAB MOHANTY	BADAMPAHAD /47 /2019
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001813/2019	ROJALIN DAS	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		IIC, KENDRAPARA PS		//
163	CRLMP/0001814/2019	SANTOSH KUMAR DAS	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/0001815/2019	NIHAR RANJAN PRADHAN	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001816/2019	DEEPAK KUMAR JENA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLREV/0000884/2019	NARAYAN NAYAK	PITAMBAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLREV/0000885/2019	MANASI SAHU	P.K.MISHRA	DELANGA /5 /2017
		VS	VS	()
		STATE OF ODISHA		//
168	CRLREV/0000886/2019	SANJIT MAJHI	RAJIB LOCHAN PATTNAIK	UMERKOTE /131 /2019
		VS	VS	()
		STATE OF ODISHA		//
169	CRLREV/0000887/2019	SEK CHAND BABU	M.A.ALI	BANARAPAL /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
170	CRLREV/0000888/2019	RANJEET GOCHHAYAT	S.K.NAYAK-2	ANGUL TOWN /926 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	FAO/0000994/2019	STATE OF ODISHA M/S.NEW INDIA ASSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // 0
172	FAO/0000995/2019	ALEKH CH.SETHY G.M., LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // 0
173	FAO/0000996/2019	LATIKA PARIDA GENERAL MANAGER, LEGAL, M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // 0
174	MACA/0000960/2019	MANINI PARIJA DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS	PRANJAN KUMAR MOHANTY VS	// // 0
175	MACA/0000961/2019	BIRAJINI SAMANTARAY RABINDRA SINGH VS	PRADEEP KUMAR MISHRA VS	// // 0
176	MACA/0000962/2019	RABINDRA DANDAPAT RABI@RABINDRA MOHANTA VS	PRADEEP KUMAR MISHRA VS	// // 0
177	MACA/0000963/2019	RABINDRA DANDAPAT DHUMA SINGH VS	PRADEEP KUMAR MISHRA VS	// // 0
178	MACA/0000964/2019	RABINDRA DANDAPAT LAXMI KUMARI JENA VS	BIRANCHI NARAYAN RATH VS	// // 0
179	MACA/0000965/2019	S. MOHAN RAO MATIN KHAN@MATIUDDIN KHAN VS	PRADIP KUMAR DHAL VS	// // 0
180	MACA/0000966/2019	KHIROD JENA DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS	PRANJAN KUMAR MOHANTY VS	// // 0
181	MATA/0000176/2019	PRADEEP JENA GURJEET SINGH VS	ALOK KU.DAS VS	// // 0
		PRAVJYOT KAUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	RPFAM/0000310/2019	KALAKA RAMDAS VS KALAKA KALYANI	BIRAJA PRASANNA DAS VS	// 0 //
183	RVWPET/0000429/2019	DHANESWAR DAS VS STATE OF ORISSA	M/S.P.K.RATH(1) VS	// 0 //
184	RVWPET/0000430/2019	LAXMIDHAR BARIK VS KAMENI DALEI	M/S.M.R.DHAL VS	// 0 //
185	RVWPET/0000431/2019	BANAMALI MISHRA VS MANAGING DIRECTOR, ODISHA STATE FINANCIAL CORPORATION	ADV. VS	// 0 //
186	STREV/0000115/2019	STATE OF ODISHA VS M/S. ANKITA AGENCIES	S.C. (COMMERCIAL TAXES) VS	// 0 //
187	STREV/0000116/2019	STATE OF ODISHA VS M/S.ANKITA AGENCIES	S.C.(COMMERCIAL TAXES) VS	// 0 //
188	TRP(C)/0000437/2019	LOPAMUDRA MOHAPATRA VS DEBESH PATTANAİK	DIPTI RANJAN MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) CP/0000442/2019
189	TRP(C)/0000438/2019	PADMABATI MOHAPATRA VS KARTIKA CH.NAYAK	SATYAJIT MOHAPATRA(2) VS	// 0 //
190	TRP(C)/0000439/2019	PRITISHREE ROUT VS PRAHALLAD PRADHAN	SARAT KUMAR JENA VS	// 0 //
191	WA/0000673/2019	REGIONAL DIRECTOR, E.S.I.C. VS PARADEEP PHOSPHATES LTD.	AMARENDRA PRASAD RAY VS	// 0 //
192	WA/0000674/2019	PRABHAKAR MAHALİK VS NALCO	DR.J.K.LENKA VS	// 0 //
193	WA/0000675/2019	BANK OF BARODA and ORS.	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WA/0000676/2019	NANDULAL RAJAHANS STATE OF ODISHA	A.G.A.	//
		VS	VS	0
195	WP(C)/0027493/2019	BASUMATI PATI NANDA KISHOR PAL	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL BBSR		//
196	WP(C)/0027494/2019	NIRAKAR SAMAL	M/S.PRABODHA CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0027495/2019	SAMBHUNATH BISWAL	ASIT KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0027496/2019	CHAKRADHAR PANDA	M/S.SUBRAT PANDA	//
		VS	VS	0
		SUB COLLECTOR OF DHENKANAL		//
199	WP(C)/0027497/2019	SAMBHUNATH BISWAL	ASIT KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0027498/2019	NANDA KISHOR PAL	M/S. RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR		//
201	WP(C)/0027499/2019	SAMBHUNATH BISWAL	ASIT KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0027500/2019	CHAITANYA PRADHAN @ BEHERA	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY, R AND DM DEPT		//
203	WP(C)/0027501/2019	SAMBHUNATH BISWAL	ASIT KU.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0027502/2019	GOVIND JENA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0027503/2019	ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR GITANJALI SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// // 0 //
206	WP(C)/0027504/2019	SAMBHUNATH BISWAL VS STATE OF ODISHA	ASIT KU.DASH VS	// 0 //
207	WP(C)/0027505/2019	BHUBANESWAR MOHANTY VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
208	WP(C)/0027506/2019	ASHUTOSH DAS VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
209	WP(C)/0027507/2019	JAGABANDHU MAJHI VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
210	WP(C)/0027508/2019	DSEENEL KUMAR ACHARYA VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S. RAMAKANATA SAHOO VS	// 0 //
211	WP(C)/0027509/2019	RASANANDA PATRA VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
212	WP(C)/0027510/2019	UTKAL KISHORE KHUNTIA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
213	WP(C)/0027511/2019	SAMBHUNATH BISWAL VS STATE OF ODISHA	ASIT KU.DASH VS	// 0 //
214	WP(C)/0027512/2019	SURESH PRADHAN VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
215	WP(C)/0027513/2019	SAMBHUNATH BISWAL VS STATE OF ODISHA	ASIT KU.DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0027514/2019	MUKTI KANTA PARIDA VS STATE OF ODISHA	M/S.PRAFULLA KU.RATH VS	// 0 //
217	WP(C)/0027515/2019	GOKULANANDA PARIDA VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
218	WP(C)/0027516/2019	KRUSHNA CHANDRA NAYAK VS ODISHA ADMINISTRATIVE TRIBUNAL, BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
219	WP(C)/0027517/2019	JOGENDRA MOHAPATRA VS STATE OF ODISHA	M/S.G.P SAMAL VS	// 0 //
220	WP(C)/0027518/2019	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
221	WP(C)/0027519/2019	PRAMOD KUMAR NAYAK VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
222	WP(C)/0027520/2019	SANJAY KUMAR PRADHAN VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
223	WP(C)/0027521/2019	MADHABANANDA SAHOO VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
224	WP(C)/0027522/2019	CHITTARANJAN PRADHAN VS THE STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
225	WP(C)/0027523/2019	RAJALAXMI DAS VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
226	WP(C)/0027524/2019	HARAPRIYA NANDA VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
227	WP(C)/0027525/2019	KHUSIRAM KATHAR	M/S.DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0027526/2019	DEBENDRA NARAYAN GIRI	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR		//
229	WP(C)/0027527/2019	MD.NASIR HUSSAIN	ARIJEET MISHRA	//
		VS	VS	0
		AO, ODISHA GRAMYA BANK		//
230	WP(C)/0027528/2019	DEBENDRA NARAYAN GIRI	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR		//
231	WP(C)/0027529/2019	PRAMOD MEHER	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0027530/2019	GAUTAM KUMAR DAS	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR		//
233	WP(C)/0027531/2019	SURESH CHANDRA BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0027532/2019	SAYED FIROZ ALAM	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0027533/2019	RASANANDA PATRI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0027534/2019	NALINI KANTA PRADHAN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0027535/2019	PRATIVA MISHRA	RAGHUNATH BISWAL	//
		VS	VS	0
		THE STATE OF ODISHA		//
238	WP(C)/0027536/2019	P.SUBASH CHANDRA PATRA	M/S.BIRAJA PRASANNA DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0027537/2019	STATE OF ODISHA BINDU SAGAR BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
240	WP(C)/0027538/2019	STATE OF ODISHA BYASDEV DANDASENA VS	DURGESH NARAYAN RATH VS	// // 0
241	WP(C)/0027539/2019	STATE OF ODISHA PURUSOTTAM MEHER VS	DURGESH NARAYAN RATH VS	// // 0
242	WP(C)/0027540/2019	STATE OF ODISHA SAYED FIROZ ALAM VS	PRAFULLA KUMAR RATH VS	// // 0
243	WP(C)/0027541/2019	STATE OF ODISHA JAGADISH SINGH BABU VS	DURGESH NARAYAN RATH VS	// // 0
244	WP(C)/0027542/2019	STATE OF ODISHA SHANKAR PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
245	WP(C)/0027543/2019	STATE OF ODISHA DR.UJJWAL BANERJEE VS	M/S.R.P.DALAI VS	// // 0
246	WP(C)/0027544/2019	STATE OF ODISHA RAJESH SWAIN VS	M/S.BIRAJA PRASANNA DAS VS	// // 0
247	WP(C)/0027545/2019	STATE OF ODISHA RAMAKANTA MISHRA VS	M/S.R.P.DALAI VS	// // 0
248	WP(C)/0027546/2019	STATE OF ODISHA JAYASHREE PANDA VS	M/S.R.P.DALAI VS	// // 0
249	WP(C)/0027547/2019	STATE OF ODISHA ADIKANDA SASMAL VS THE STATE OF ODISHA	RAGHUNATH BISWAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0027548/2019	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
251	WP(C)/0027549/2019	SRI NIHAR RANJAN ROUT VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
252	WP(C)/0027550/2019	PANKAJINI KAR VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
253	WP(C)/0027551/2019	KHIROD CHANDRA BEHERA VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
254	WP(C)/0027552/2019	PRAVATI DAS VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
255	WP(C)/0027553/2019	ATULYA KUMAR DASH VS RANJAN CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
256	WP(C)/0027554/2019	NIRUPAMA KAR VS STATE OF ODISHA	M/S.JAYDEEP PAL VS	// 0 //
257	WP(C)/0027555/2019	NIHARRANJAN PRADHAN VS THE STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
258	WP(C)/0027556/2019	SUBASH CHANDRA DAS VS RANJAN CHOPRA	M/S.GYANENDRA CHANDRA SWAIN VS	// 0 //
259	WP(C)/0027557/2019	SUJATA PRADHAN@SUJATA PRADHAN PARSAMAN VS STATE OF ODISHA	M/S.MANUPAM DASH VS	// 0 //
260	WP(C)/0027558/2019	MAMATA DEI VS RANJAN CHOPRA	M/S.GYANEDRA CHANDRA SWAIN VS	// 0 //
261	WP(C)/0027559/2019	RATNAKAR MOHANTY	M/S.RAJENDRA KU.PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027560/2019	SURESH CHANDRA SETHI	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		RANJAN CHOPRA		//
263	WP(C)/0027561/2019	DEBASISH MOHAPATRA	RAGHUNATH BISWAL	//
		VS	VS	0
		THE STATE OF ODISHA		//
264	WP(C)/0027562/2019	KALPANA BEHERA	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		RANJAN CHOPRA		//
265	WP(C)/0027563/2019	DR.SHESANJALI PANDA	M/S.SOUMENDRA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027564/2019	SURENDRA MOHARANA	M/S.DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027565/2019	NARENDRA NATH RATH	M/S.BIGHNARAJ RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027566/2019	RAJESH KUMAR NAYAK	M/S.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0027567/2019	RABINDRANATH DAS @ RABINDRA DAS	M/S.UMAKANTA BARIK	//
		VS	VS	0
		COMMISSIONER CUM SECY.		//
270	WP(C)/0027568/2019	RANJITA DASH	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0027569/2019	SURENDRANATH SWAIN	M/S.SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027570/2019	PRASANNA KUMAR SAHU	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0027571/2019	STATE OF ODISHA SHARAT KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
274	WP(C)/0027572/2019	STATE OF ORISSA TIKI @ UMA BHOI VS	A.PATNAIK VS	// // 0
275	WP(C)/0027573/2019	STATE OF ODISHA MANOJ KUMAR PRAHARAJ VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
276	WP(C)/0027574/2019	STATE OF ODISHA SHISHIR KU.SWAIN VS	M/S.CHANDAN MISHRA VS	// // 0
277	WP(C)/0027575/2019	UNION OF INDIA RAJENDRA PRASAD SAHUKAR VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
278	WP(C)/0027576/2019	STATE OF ODISHA SRIKANTA BEHERA VS	MANASI MOHAPATRA VS	// // 0
279	WP(C)/0027577/2019	STATE OF ODISHA TARUN KUMAR PATRA VS	M/S.CHANDAN MISHRA VS	// // 0
280	WP(C)/0027578/2019	UNION OF INDIA SAHADEV SAHOO VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
281	WP(C)/0027579/2019	STATE OF ODISHA CHANDRA SEKHAR DAS VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
282	WP(C)/0027580/2019	STATE OF ODISHA KALINGAPATLA UMA MAHESWARI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
283	WP(C)/0027581/2019	SUB COLLECTOR, DHARAMGARH BIJAY KUMAR PANDA VS THE STATE OF ODISHA	SUSANTA KUMAR DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0027582/2019	DILLIP KUMAR KUNDU VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
285	WP(C)/0027583/2019	NARENDRA KUMAR SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
286	WP(C)/0027584/2019	SURENDRA KUMAR BEHURIA VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
287	WP(C)/0027585/2019	BRAJABANDHU SAHOO VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
288	WP(C)/0027586/2019	KRUSHNA CHANDRA BEHERA VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
289	WP(C)/0027587/2019	KSHIROD KUMAR CHOUDHURY VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
290	WP(C)/0027588/2019	HRUSHIKESH BARIK VS STATE OF ODISHA	K.SWAIN VS	// 0 //
291	WP(C)/0027589/2019	RAMAKANTA DASH VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
292	WP(C)/0027590/2019	MAHESWAR DASH VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
293	WP(C)/0027591/2019	ANADI CHARAN NATH VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
294	WP(C)/0027592/2019	AMIYA RANJAN MOHANTY VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
295	WP(C)/0027593/2019	RABINARAYAN MISHRA	M/S.CHANDAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
296	WP(C)/0027594/2019	UMA SHANKAR MOHANTY	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
297	WP(C)/0027595/2019	ARUNA KUMAR MOHARANA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0027596/2019	DEBASISH ACHARYA	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
299	WP(C)/0027597/2019	UMESH CHANDRA MOHALI	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0027598/2019	GAUTAM DAS	M/S.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0027599/2019	GOBARDHAN SWAIN	M/S.DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0027600/2019	PARSURAM PRADHAN	M/S.PRAMOD KU.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0027601/2019	JUDHISTHIR BARAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0027602/2019	PRASANTA MALIK	M/S.SUDHIR KU.MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0027603/2019	NANDINI PRADHAN	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0027604/2019	KAILASH CHANDRA JENA	M/S.R.N.BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0027605/2019	STATE OF ODISHA SANTOSH KUMAR PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
308	WP(C)/0027606/2019	CENTRAL BANK OF INDIA PRASHANT HALDAR VS	M/S.S.K.PADHI VS	// // 0
309	WP(C)/0027607/2019	STATE OF ODISHA BALABHADRA BHUJABAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
310	WP(C)/0027608/2019	STATE OF ORISSA PRAKASH CHANDRA PRADHAN VS	M/S.DILIP KUMAR SAHU VS	// // 0
311	WP(C)/0027609/2019	STATE OF ODISHA ASHOK SARDAR VS	M/S.S.K.PADHI VS	// // 0
312	WP(C)/0027610/2019	STATE OF ODISHA SURENDRA PRASAD DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
313	WP(C)/0027611/2019	SECRETARY TO GOVT OF ODISHA SATRUGHNA SAHOO VS	M/S.SIDHARTHA SWAIN VS	// // 0
314	WP(C)/0027612/2019	STATE OF ODISHA SANATAN PAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
315	WP(C)/0027613/2019	SECRETARY TO GOVT OF ODISHA SRI NILAMANI DASH VS	M/S.PRONOY MOHANTY VS	// // 0
316	WP(C)/0027614/2019	STATE OF ODISHA BILAS BEWA VS	GOPINATH MISHRA VS	// // 0
317	WP(C)/0027615/2019	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS THE REGIONAL PROVIDENT FUND COMMISSIONER	M/S.MANOJ KUMAR RAJGURU VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0027616/2019	GOURANGA CHARAN HUI VS SECRETARY TO GOVT OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0027617/2019	SUDHANSU SEKHAR SAHOO VS SECRETARY TO GOVT OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0027618/2019	ER.SOMI MISHRA VS CHAIRMAN CUM MANAGING DIRECTOR	M/S.A.PATTNAIK VS	// 0 //
321	WP(C)/0027619/2019	BANAMALI BEHERA VS SECRETARY TO GOVT OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0027620/2019	M/S.BISWAS TRADE LINK VS M/S.INDIA INFOLINE FINANCE LIMITED	M/S. ALEKH CHANDRA MOHANTY VS	// 0 //
323	WP(C)/0027621/2019	MADAN MOHAN BEHERA VS SECRETARY TO GOVT OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0027622/2019	RATIKANTA GIRI VS COLLECTOR, BALASORE	JAGANNATH KAMILA VS	// 0 //
325	WP(C)/0027623/2019	SATRUGHNA SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
326	WP(C)/0027624/2019	KUNIRANI PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
327	WP(C)/0027625/2019	DASHARATHI PANDA VS STATE OF ORISSA	JAGANNATH KAMILA VS	// 0 //
328	WP(C)/0027626/2019	SUSANTA KUMAR MALLA VS STATE OF ODISHA	M/S.TUKUNA KUMAR MISHRA VS	// 0 //
329	WP(C)/0027627/2019	SUDHAKAR NAYAK	M/S.SURYA NARAYANN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0027628/2019	RAJENDRA NARAYAN SUTAR	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0027629/2019	M/S.SOVA BRICKS	M/S.PRONOY MOHANTY	//
		VS	VS	0
		COLLECTOR AND D.M BALASORE		//
332	WP(C)/0027630/2019	SUBASH CHANDRA PARIDA	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0027631/2019	ABHIMANYU MOHARANA	M/S.N.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0027632/2019	MADHAB CHANDRA BISWAL	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0027633/2019	BUDHIRAM SATPATHY	JAGANNATH KAMILA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0027634/2019	RABINARAYAN BEHERA	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0027635/2019	STATE BANK OF INDIA	AVIJIT PATNAIK	//
		VS	VS	0
		SANJUKTA DEBTA		//
338	WP(C)/0027636/2019	PRASANTA KUMAR NANDY	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0027637/2019	HARAPRIYA PRUSTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
340	WP(C)/0027638/2019	ASHUTOSH MISHRA	ANURAG PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0027639/2019	ADM, BBSR BISHNU SAMAL VS STATE OF ODISHA	M/S.A.PATTANAIK VS	// // 0 //
342	WP(C)/0027640/2019	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	M/S.G.P.PATTNAIK VS	// 0 //
343	WP(C)/0027641/2019	RABINDRA KUMAR SAHU VS STATE OF ODISHA	M/S.BIPLAB MOHANTY VS	// 0 //
344	WP(C)/0027642/2019	DHANANJAYA BISSOYI VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
345	WP(C)/0027643/2019	RAMA CHANDRA NAIK VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
346	WP(C)/0027644/2019	BHARATI PRAVA PATRA VS COLLECTOR, GANJAM	PRADEEP KUMAR MOHAPATRA VS	// 0 //
347	WP(C)/0027645/2019	SHIBA PRASAD ROUT VS STATE OF ODISHA	M/S.BISWA BIHARI MOHANTY VS	// 0 //
348	WP(C)/0027646/2019	NIRUPAMA KHAMARI VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
349	WP(C)/0027647/2019	SARAT CHANDRA MISHRA VS STATE OF ODISHA	M/S.RAMESH CHANDRA PRAHARAJ VS	// 0 //
350	WP(C)/0027648/2019	NIRUPAMA DEVI VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
351	WP(C)/0027649/2019	PRAFULLA KUMAR CHAKRABARTY VS THE COLLECTOR, JAGATSINGHPUR	ASHIS KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0027650/2019	RAMESH BEHERA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
353	WP(C)/0027651/2019	M/S.LAXMI TRADING COMPANY VS THE BRACH MANAGER,UCO BANK	M/S. ANUPAM RATH VS	// 0 //
354	WP(C)/0027652/2019	BINODINI PANDA VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
355	WP(C)/0027653/2019	MUKUNDA CHANDRA SENAPATI VS STATE OF ODISHA	M/S. B.SAMANTARAY VS	// 0 //
356	WP(C)/0027654/2019	HIMANSHU SEKHAR SWAIN VS STATE OF ODISHA	M/S. DEVASHIS PANDA VS	// 0 //
357	WP(C)/0027655/2019	STATE OF ODISHA VS MANGAL RAM MAJHI	ADDL GOVT.ADVOCATE VS	// 0 //
358	WP(C)/0027656/2019	ARUN KUMAR MODA VS SAROJ GUPTA	GOURI MOHAN RATH VS	// 0 //
359	WP(C)/0027657/2019	GANDHI SAHOO VS BINOD BIHARI MEHERA	M/S. PRASANNA KUMAR MISHRA VS	// 0 //
360	WP(C)/0027658/2019	BHAGABAN SWAIN VS STATE OF ORISSA	NIRANJANA PANDA VS	// 0 //
361	WP(C)/0027659/2019	ROHIT BADAIAK VS COLLECTOR, SUNDARGARH	PRASANTA KUMAR NANDA VS	// 0 //
362	WP(C)/0027660/2019	TAPAN KUMAR MOHARANA VS ODISHA ADMINISTRATIVE TRIBUNAL BHUBANESWAR	M/S.RAMAKANTA SAHOO VS	// 0 //
363	WP(C)/0027661/2019	NANDA KISHORE MALIK	M/S.J.K.MISHRA-2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		JADI MALIK		//
364	WP(C)/0027662/2019	CHHABIL KUMAR GURU	S.K. SAMANTARAY-2	//
		VS	VS	0
		STATE OF ORISSA		//
365	WP(C)/0027663/2019	PUSPANJALI MALIK	M/S.S.K.NAYAK	//
		VS	VS	0
		MISSION DIRECTORATE NATIONAL HEALTH MISSION		//
366	WP(C)/0027664/2019	PRADEEP KU.PRADHAN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0027665/2019	GOKUL SAHOO	PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
368	WP(C)/0027666/2019	SIMA DUNGUNG	PRASANTA KUMAR NANDA	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
369	WP(C)/0027667/2019	SURESH KUMAR MISHRA	M/S.SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0027668/2019	RANJIT KU.SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0027669/2019	HADIBANDHU SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0027670/2019	DHARANIDHAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0027671/2019	SANTOSH KU.PANDA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0027672/2019	SUSANTA KU.PRADHAN	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0027673/2019	STATE OF ODISHA CHAKRADHAR GARNAIK VS	K.K.SWAIN VS	// // 0
376	WP(C)/0027674/2019	STATE OF ODISHA JAGADISH SAHU VS	M/S.SURYA N.SATPATHY VS	// // 0
377	WP(C)/0027675/2019	THE ASST.COMMISSIONER CONSOLIDATION AND SETTLEMENT SAMBALPUR PANKAJ LOCHAN SAHOO VS	K.K.SWAIN VS	// // 0
378	WP(C)/0027676/2019	STATE OF ODISHA RAJESH KUMAR MAHAPATRO VS	M/S. BIJAYA KUMAR BEHERA(1) VS	// // 0
379	WP(C)/0027677/2019	STATE OF ODISHA ANTARYAMI SAHOO VS	MANAS PATI VS	// // 0
380	WP(C)/0027678/2019	SECRETARY TO GOVERNMENT STEEL AND MINES DEPT. PABITRAMOHAN PRADHAN VS	K.K.SWAIN VS	// // 0
381	WP(C)/0027679/2019	STATE OF ODISHA GOPAL CHANDRA SAHU VS	MANAS PATI VS	// // 0
382	WP(C)/0027680/2019	SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING WATER DEPT. DACTARA MAHAPATRO VS	M/S. BIJAYA KUMAR BEHERA(1) VS	// // 0
383	WP(C)/0027681/2019	STATE OF ODISHA AJIT KU.MENDULI VS	K.K.SWAIN VS	// // 0
384	WP(C)/0027682/2019	STATE OF ODISHA KEDAR NATH PRADHANI VS	M/S.RAMA KRISHNA BISOI VS	// // 0
385	WP(C)/0027683/2019	STATE OF ODISHA BIBATSA KU.SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0027684/2019	PREM CHANDRA DASH VS STATE OF ODISHA	PRAFULLA KR.MISHRA VS	// 0 //
387	WP(C)/0027685/2019	NIHAR RANJAN BEHERA VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
388	WP(C)/0027686/2019	PADMA CHARAN SAHU VS STATE OF ODISHA	M/S.BIJAYA KUMAR BEHERA(1) VS	// 0 //
389	WP(C)/0027687/2019	TRINATH NAYAK VS STATE OF ODISHA	M/S.SUBASH CHANDRA SATAPATHY VS	// 0 //
390	WP(C)/0027688/2019	BRUNDABAN SAHU VS STATE OF ODISHA	M/S. BIJAYA KUMAR BEHERA(1) VS	// 0 //
391	WP(C)/0027689/2019	NARAYAN MAHALI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
392	WP(C)/0027690/2019	P.TULASI DAS VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
393	WP(C)/0027691/2019	JYOTIMANJARI PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
394	WP(C)/0027692/2019	BASANTI NAIK VS STATE OF ODISHA	M/S.K.P.MISHRA VS	// 0 //
395	WP(C)/0027693/2019	R.BIJAI RAJ VS STATE OF ODISHA	M/S. KRUSHNA CH.DASH VS	// 0 //
396	WP(C)/0027694/2019	LAMBODAR BASTIA VS STATE OF ODISHA	M/S.DILLIP KUMAR MOHANTY VS	// 0 //
397	WP(C)/0027695/2019	RAJKISHOR BHOI	ASHIS KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE TASHILDAR, JAGATSINGHPUR		//
398	WP(C)/0027696/2019	MANORANJAN MALLIK	M/S.DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0027697/2019	SANGRAM KESHARI MAHANTY	M/S. SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
400	WP(C)/0027698/2019	M/S.JAYD SUPERSTRUCTURES PVT.LTD	M/S.PRASANNA KUMAR MISHRA	//
		VS	VS	0
		THE ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD		//
401	WP(C)/0027699/2019	A.PRAMILA PATRA	M/S.PRADEEPTA KU.SWAIN	//
		VS	VS	0
		DM, LIC OF INDIA LTD.		//
402	WP(C)/0027700/2019	ARCHANA SAHOO	PADMANAVA JENA	//
		VS	VS	0
		CHIEF MANAGER, KOTAK MAHINDRA BANK, DELHI		//
403	WP(C)/0027701/2019	BIKASINI NAYAK	M/S.BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0027702/2019	TUSHAR KANTA NAYAK	M/S.B.PANDA	//
		VS	VS	0
		THE DISTRICT SUB REGISTRAR		//
405	WP(C)/0027703/2019	ANJANABATI DEI	M/S.B.PANDA	//
		VS	VS	0
		THE DISTRICT SUB REGISTRAR		//
406	WP(C)/0027704/2019	RAJEEV LOCHAN DAS	M/S. SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
407	WP(C)/0027705/2019	NARMADA BEHERA	M/S.PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0027706/2019	SHREE JYOTI ELECTRICALS, A PROPRIETORS	ANURAG KUMAR ROY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0027707/2019	EAST COAST RAILWAY ABHAYA KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
410	WP(C)/0027708/2019	SHREE JYOTI ELECTRICALS, A PROPRIETORS VS EAST COAST RAILWAYS	RUPCHANDRA MOHANTY VS	// 0 //
411	WP(C)/0027709/2019	RUSHI PRASAD NAYAK VS UNION OF INDIA	M/S. SUPRIYA PATRA VS	// 0 //
412	WP(C)/0027710/2019	SURENDRA KUMAR SAMAL VS STATE OF ODISHA	M/S.P.R.CHHATOI VS	// 0 //
413	WP(C)/0027711/2019	DEBENDRA KUMAR PANIGRAHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
414	WP(C)/0027712/2019	KARTIK PRAMANIK VS ODISHA PUBLIC SERVICE COMMISSION	M/S.SATYABRATA MOHANTY VS	// 0 //
415	WP(C)/0027713/2019	SURENDRANATH MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
416	WP(C)/0027714/2019	SAHASRANSU MISHRA VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
417	WP(C)/0027715/2019	SIVA (1) BRICKS VS COLLECTOR CUM D.M BALASORE	M/S.AMITAV DAS VS	// 0 //
418	WP(C)/0027716/2019	HRUSIKESH PANDA VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
419	WP(C)/0027717/2019	RAJA KISHORE SAHOO VS GOVT OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0027718/2019	SATYA PRAKASH PATI VS STATE OF ODISHA	M/S.PRAFULLA KU.RATH VS	// 0 //
421	WP(C)/0027719/2019	PRAMOD KUMAR PATNAIK VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
422	WP(C)/0027720/2019	PRABHAKARA BEHERA VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
423	WP(C)/0027721/2019	RAJENDRA KUMAR KHAMARI VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
424	WP(C)/0027722/2019	DEVDATTA SAHU VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
425	WP(C)/0027723/2019	INDRAMANI PATEL VS COLLECTOR AND D.M, SUNDARGARH	M/S.SUSANTA KUMAR SAHU VS	// 0 //
426	WP(C)/0027724/2019	MINAKETAN MISHRA VS COMMISSIONER OF ENDOWMENT	M/S.ANUP UDAYA SENAPATI VS	// 0 //
427	WP(C)/0027725/2019	MANA MOHAN PATRO VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
428	WP(C)/0027726/2019	B.KHOJA RAO VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
429	WP(C)/0027727/2019	RAJENDRA KU.BASKE VS STATE OF ORISSA	M/S.PARSURAM PANDA VS	// 0 //
430	WP(C)/0027728/2019	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	M/S.ANIL KUMAR DAS VS	// 0 //
431	WP(C)/0027729/2019	ABAKASH BEHERA	M/S.RAKESH KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0027730/2019	TRINATH JENA	M/S.ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0027731/2019	SUBAL SAHOO	M/S.RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0027732/2019	JADUMANI DAS	BICHITRA NARAYANA SATAPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
435	WP(C)/0027733/2019	PRATAP KUMAR PATTNAIK	M/S.ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0027734/2019	UMESH CHANDRA NAYAK	M/S.ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0027735/2019	GHENU PRASAD KHURA	M/S.ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0027736/2019	SANJITA DAS	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
439	WP(C)/0027737/2019	KANHU SAMANTRAY	M/S. M.R MOHAPATRA	//
		VS	VS	0
		SYNDICATE BANK		//
440	WP(C)/0027738/2019	HEMALATA NAIK	M/S.PRASANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0027739/2019	SUBAL SAHOO	M/S.RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ORISSA		//
442	WP(C)/0027740/2019	GHANA SHYAM PUROHIT	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0027741/2019	STATE OF ODISHA SANTOSH KU.PATI VS R.T.O., BALASORE	DEBASIS MISHRA VS	// // 0 //
444	WP(C)/0027742/2019	BISHNU PRASAD NAYAK VS COLLECTOR SAMBALPUR	M/S.AJIT KUMAR PANDA VS	// 0 //
445	WP(C)/0027743/2019	PRADIP KUMAR SENAPATI VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
446	WP(C)/0027744/2019	ASHOK KUMAR BISWAL VS STATE OF ODISHA	M/S. R.P DALAI VS	// 0 //
447	WP(C)/0027745/2019	RAMESH CH.PATRA VS R.T.O., BALASORE	DEBASIS MISHRA VS	// 0 //
448	WP(C)/0027746/2019	ABINASH MOHAPATRA VS SONALIZA JENA	M/S.RABINDRANATH PRUSTY VS	// 0 //
449	WP(C)/0027747/2019	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
450	WP(C)/0027748/2019	PRASANJIT DAS VS STATE OF ORISSA	M/S. R.P DALAI VS	// 0 //
451	WP(C)/0027749/2019	PRAHALAD MOHANTY VS R.T.O., BALASORE	DEBASIS MISHRA VS	// 0 //
452	WP(C)/0027750/2019	KRUPA SAGAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
453	WP(C)/0027751/2019	KAMALA KANTA MANGAL VS R.T.O., BALASORE	DEBASIS MISHRA VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0027752/2019	MANATI MISHRA VS STATE OF ODISHA	M/S.RABINARAYAN NAYAK VS	// 0 //
455	WP(C)/0027753/2019	RATIKANTA PATI VS R.T.O., BALASORE	DEBASIS MISHRA VS	// 0 //
456	WP(C)/0027754/2019	PRAHALLAD RANSINGH VS STATE OF ODISHA	M/S. PRASANTA KUMAR NAYAK VS	// 0 //
457	WP(C)/0027755/2019	RABINDRA DAS VS R.T.O., BALASORE	DEBASIS MISHRA VS	// 0 //
458	WP(C)/0027756/2019	BASANTAMANJARI RATH VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
459	WP(C)/0027757/2019	TRILOCHAN PANDA VS STATE OF ODISHA	M/S.JATINDRA KUMAR MOHAPATRA VS	// 0 //
460	WP(C)/0027758/2019	DHIRENDRA KU.DALAI VS R.T.O., BHADRAK	DEBASIS MISHRA VS	// 0 //
461	WP(C)/0027759/2019	PRABHAT KISHORE SWAIN VS STATE OF ODISHA	M/S. TUSAR KUMAR MISHRA VS	// 0 //
462	WP(C)/0027760/2019	SUSANTA KUMAR TRIPATHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
463	WP(C)/0027761/2019	BHIMSEN MOHAPATRA VS STATE OF ODISHA	M/S.SADASIVA PATRA VS	// 0 //
464	WP(C)/0027762/2019	PRAFULLA KU.MOHAPATRA VS STATE OF ORISSA	M/S.SMRUTI RANJAN PATI VS	// 0 //
465	WP(C)/0027763/2019	PITABAS DEHURY	M/S.KRISHNA CHANDRA SAHU	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0027764/2019	AJIT PATTNAIK	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0027765/2019	KARUNAKAR PATTANAYAK	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0027766/2019	AKSHAYA KUMAR RANA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0027767/2019	TANU CHARAN SAHU	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0027768/2019	RAJKISHORE PANDA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0027769/2019	PRADIP KUMAR PANDA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0027770/2019	JAYAKRUSHNA PARIDA	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0027771/2019	ASIT KUMAR MAHAPATRA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0027772/2019	DILIP KUMAR CHOUDHURY	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0027773/2019	SANJIT KUMAR BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
476	WP(C)/0027774/2019	DOLA BASANT KALO	M/S.SIBA PRASAD PATI	//
		VS	VS	0

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FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0027775/2019	STATE OF ODISHA BISHNU CHARAN JENA VS	M/S.SRIKAR KUMAR RATH VS	// // 0
478	WP(C)/0027776/2019	STATE OF ODISHA TIRTHABASI PATEL VS	SHASHIBHUSAN BISWAL VS	// // 0
479	WP(C)/0027777/2019	STATE OF ODISHA BIBEKANANDA ROUT VS	M/S.BIJAYA KUMAR MISHRA VS	// // 0
480	WP(C)/0027778/2019	THE CONTROLLER OF EXAM,C.H.S.E,BBSR SUBASH CHANDRA SWAIN VS	M/S.SIBA PRASAD PATI VS	// // 0
481	WP(C)/0027779/2019	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	SHASHIBHUSAN BISWAL VS	// // 0
482	WP(C)/0027780/2019	STATE OF ODISHA RANJIT KUMAR SARANGI VS	M/S.BIMBISAR DASH VS	// // 0
483	WP(C)/0027781/2019	STATE OF ODISHA SANTOSH KUMAR PANDA VS	DURGESH NARAYAN RATH VS	// // 0
484	WP(C)/0027782/2019	STATE OF ORISSA DUKHABANDHU BADHEI VS	SHASHIBHUSAN BISWAL VS	// // 0
485	WP(C)/0027783/2019	STATE OF ODISHA HARIHAR PRADHAN VS	M/S. J.K.LENKA VS	// // 0
486	WP(C)/0027784/2019	STATE OF ODISHA SHYAMAL DUTTA VS	M/S.DR.J.K.LENKA VS	// // 0
487	WP(C)/0027785/2019	STATE OF ODISHA MANJUBALA ACHARYA VS STATE OF ORISSA	ANIL KUMAR BEHERA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0027786/2019	JEETENDRIYA MAHAPATRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
489	WP(C)/0027787/2019	NUTAN SABITA EKKA VS D.G AND I.G OF POLICE,CUTTACK	M/S. JITENDRA KUMAR DIGAL VS	// 0 //
490	WP(C)/0027788/2019	GANANATH NAYAK VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
491	WP(C)/0027789/2019	AJIT KUMAR PANDA VS STATE OF ODISHA	M/S. DR.J.K.LENKA VS	// 0 //
492	WP(C)/0027790/2019	RAMA KRUSHNA DAS VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
493	WP(C)/0027791/2019	DEBADUTTA SAMAL VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
494	WP(C)/0027792/2019	RASAMANILA LAKRA VS D.G AND I.G OF POLICE,CUTTACK	JITENDRA KUMAR DIGAL VS	// 0 //
495	WP(C)/0027793/2019	SASMITA JENA VS THE STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// 0 //
496	WP(C)/0027794/2019	HANUMANTA MAJHI VS STATE OF ODISHA	M/S.RAMANATH ACHARYA VS	// 0 //
497	WP(C)/0027795/2019	MANASI MALIKA VS D.G AND I.G OF POLICE,CUTTACK	M/S.JITENDRA KU. DIGAL VS	// 0 //
498	WP(C)/0027796/2019	SATYANANDA MOHAPATRA VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
499	WP(C)/0027797/2019	SULTAN KHAN	M/S.DR.J.K.LENKA	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0027798/2019	LOCHAN SAHOO	M/S. JITENDRA KUMAR DIGAL	//
		VS	VS	0
		D.G AND I.G OF POLICE,CUTTACK		//
501	WP(C)/0027799/2019	BALLAV CHANDRA DASH	M/S.MANOJ KUMAR PATI	//
		VS	VS	0
		THE BRANCH MANAGER, BANK OF INDIA		//
502	WP(C)/0027800/2019	HEMALATA BEHRA	M/S. JITENDRA KU. DIGAL	//
		VS	VS	0
		D.G AND I.G OF POLICE ,CUTTACK		//
503	WP(C)/0027801/2019	BINAKAR ROUT	M/S.NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0
		UNION OF INDIA		//
504	WP(C)/0027802/2019	ABHIMANYU SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0027803/2019	HAIMABATI NANDAN PATI	J.K.MISHRA 2	//
		VS	VS	0
		CONTROLLER OF EXAMINATION, C.B.S.E.		//
506	WP(C)/0027804/2019	BASANTI ROUT	M/S.AMIYA KUMAR MOHANTY-A	//
		VS	VS	0
		DISTRICT EDUCATION OFFICER JAJPUR		//
507	WP(C)/0027805/2019	BUDHANATH LENKA	M/S.SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE ,PURI		//
508	WP(C)/0027806/2019	NARAYAN PRAHARAJ	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0027807/2019	ABHIRAM SAHOO	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0027808/2019	KAILASH CHANDRA BARIK	M/S.NIRMAL RANJAN ROUSTRAY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WP(C)/0027809/2019	UNION OF INDIA NABIN CHANDRA NAIK VS	DUSHMANTA SAHOO VS	// // 0
512	WP(C)/0027810/2019	STATE OF ODISHA DAYANIDHI NAYAK VS	M/S.RABINDRA KUMAR PATNAIK VS	// // 0
513	WP(C)/0027811/2019	SECRETARY TO GOVT.OF ODISHA SABITA PRADHAN VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
514	WP(C)/0027812/2019	D.G AND I.G OF POLICE,CUTTACK RANJIT RAJ SAHOO VS	BIDYADHAR PRADHAN VS	// // 0
515	WP(C)/0027813/2019	AO, SOUTHCO UTILITY CHITTARANJAN KABI VS	SIDHARTHA SWAIN VS	// // 0
516	WP(C)/0027814/2019	STATE OF ODISHA SUNANDA PATI VS	M/S.RABINDRA KUMAR PATNAIK VS	// // 0
517	WP(C)/0027815/2019	COMMISSIONER CUM SECRETARY HEALTH AND FAMILY DEPTT. SATRUGHNA BEHERA VS	M/S.TANMAY MISHRA VS	// // 0
518	WP(C)/0027816/2019	ODISHA STATE ADMINISTRATIVE TRIBUNAL THE KORAPUT DISTRICT PRIVATE BUS EMPLOYEES UNION VS	M/S.RABINDRA KUMAR BEHERA VS	// // 0
519	WP(C)/0027817/2019	SUB COLLECTOR AND SDM JEYPORE SUSMITA KUJUR VS	M/S. JITENDRA KU. DIGAL VS	// // 0
520	WP(C)/0027818/2019	D.G AND I.G OF POLICE,CUTTACK JAGADA NANDA PANIGRAHI VS	RAMAKANTA SARANGI VS	// // 0
521	WP(C)/0027819/2019	THE STATE OF ODISHA DHIREN CHANDRA MOHANTA VS	M/S.TANMAY MISHRA VS	// // 0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL		//

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WP(C)/0027820/2019	NIGAM PRASAD MOHAPATRA VS THE GOVT. OF ORISSA	RITA SINGH VS	// 0 //
523	WP(C)/0027821/2019	DHARANIDHAR DALAI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
524	WP(C)/0027822/2019	HARIPRIYA SAHU VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK	M/S.MAHENDRA KUMAR SAHOO VS	// 0 //
525	WP(C)/0027823/2019	JAYA KRUSHNA PRADHAN VS STATE OF ODISHA	M/S.MAHENDRA KUMAR SAHOO VS	// 0 //
526	WP(C)/0027824/2019	SURYAKANTA MOHANTY VS THE GOVT. OF ORISSA	RITA SINGH VS	// 0 //
527	WP(C)/0027825/2019	SANGRAM ROUT VS STATE OF ODISHA	M/S.MAHENDRA KUMAR SAHOO VS	// 0 //
528	WP(C)/0027826/2019	ANUPAMA SINGH VS D.G. AND I.G. OF POLICE	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
529	WP(C)/0027827/2019	JYOTIRMAYEE NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
530	WP(C)/0027828/2019	DR.UTKAL RANJAN ACHARYA VS STATE OF ODISHA	M/S.J.K.KHUNTIA VS	// 0 //
531	WP(C)/0027829/2019	PARBATI TUDU VS D.G. AND I.G. OF POLICE	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
532	WP(C)/0027830/2019	BALADEV PANDA VS THE CHIEF GENERAL MANAGER, SBI,BBSR	BAIJAYANTI MOHANTY VS	// 0 //
533	WP(C)/0027831/2019	MIRZA MUNSAF BAIG	M/S. AJAYA KUMAR MOHARANA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0027832/2019	BHASKAR KUMAR BHOL	M/S.RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0027833/2019	TAPASWINI SAHOO	M/S.JITENDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0027834/2019	CHANDRABATI SAHOO	M/S SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0027835/2019	AMARNATH BAKSHI	M/S.RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0027836/2019	ANANTA CHARAN SAHOO	M/S.SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0027837/2019	ROHIT FERRO TECH LTD.	M/S.PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0027838/2019	AJAY KUMAR MOHANTY	M/S N.P.PARIJA	//
		VS	VS	0
		JAGANNATH MAHAPRABHU BIJE PURI		//
541	WP(C)/0027839/2019	BISHAMBHAR MISHRA	SARAT KUMAR ACHARIYA	//
		VS	VS	0
		UNION OF INDIA		//
542	WP(C)/0027840/2019	SREE METALIKS LTD.	M/S KSHIROD KUMAR SAHOO	//
		VS	VS	0
		MAHANADI COALFIELDS LTD		//
543	WP(C)/0027841/2019	D.N.ADHKARI	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		UNION OF INDIA		//
544	WP(C)/0027842/2019	JADU	NIRMAL RANJAN ROURAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	WP(C)/0027843/2019	UNION OF INDIA PRABINO KUMAR PATRO VS	M/S. L.K MOHANTY VS	// // 0
546	WP(C)/0027844/2019	STATE OF ODISHA SUSANTA KUMAR PANDA VS	M/S.L.P.DWIVEDY VS	// // 0
547	WP(C)/0027845/2019	NALINIKANTA PRADHAN RABINDRA NATH PATRA VS	M/S.DISHA RANJAN RATH VS	// // 0
548	WP(C)/0027846/2019	STATE OF ODISHA GAGAN BIHARI DASH VS	M/S.L.P.DWIVEDY VS	// // 0
549	WP(C)/0027847/2019	ASIT KUMAR TRIPATHY RAJASIS SAHOO VS	DAYANIDHI MOHANTY VS	// // 0
550	WP(C)/0027848/2019	STATE OF ODISHA SUDHAKAR PRADHAN VS	M/S.L.P.DWIVEDY VS	// // 0
551	WP(C)/0027849/2019	ASIT KUMAR TRIPATHY BANSIDHARA MISHRA VS	M/S.LAXMAN PRADHAN VS	// // 0
552	WP(C)/0027850/2019	COMMISSIONER CUM SECRETARY SUBRAT KUMAR SAHOO VS	K.K.SWAIN VS	// // 0
553	WP(C)/0027851/2019	STATE OF ODISHA NIKHAT SULTANA VS	M/S.L.P.DWIVEDY VS	// // 0
554	WP(C)/0027852/2019	ASIT KUMAR TRIPATHY BIDYADHARA PRADHAN VS	M/S.PRANAB KU.PASAYAT VS	// // 0
555	WP(C)/0027853/2019	STATE OF ODISHA GOURI KUMAR PANDA VS	M/S.LK MOHANTY VS	// // 0
		STATE OF ORISSA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WP(C)/0027854/2019	BIJAYA KUMAR MOHAPATRA VS COLLECTOR,KANDHAMAL	PRASANTA KU. DAS VS	// 0 //
557	WP(C)/0027855/2019	SUBHASHREE PARIDA VS ASIT KUMAR TRIPATHY	M/S.L.P.DWIVEDY VS	// 0 //
558	WP(C)/0027856/2019	PRIYA RANJAN BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
559	WP(C)/0027857/2019	MAMATA SENAPATI VS ASIT KUMAR TRIPATHY	M/S.L.K.DWIVEDY VS	// 0 //
560	WP(C)/0027858/2019	GHANASHYAM MATI VS BSE, ODISHA, CUTTACK	M/S.PRAKASH RANJAN BARIK VS	// 0 //
561	WP(C)/0027859/2019	KARUNAKARA SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
562	WP(C)/0027860/2019	RAMESH CHANDRA PADHI VS STATE OF ODISHA	M/S.L.K MOHANTY VS	// 0 //
563	WP(C)/0027861/2019	HAZI MOHAMMAD SAKIL VS OSAMB	PRABODHA CH. NAYAK VS	// 0 //
564	WP(C)/0027862/2019	JATADHARI BARIK VS BSE, OFIDHS, CUTTACK	M/S.PRAKASH RANJAN BARIK VS	// 0 //
565	WP(C)/0027863/2019	BRUNDABAN DASH VS THE GOVT. OF ODISHA	M/S SANTANU KU. SARANGI VS	// 0 //
566	WP(C)/0027864/2019	TRILOCHAN MOHAPATRA VS BSEO, ODISHA, CUTTACK	M/S.PRAKASH RANJAN BARIK VS	// 0 //
567	WP(C)/0027865/2019	HAZI MOHAMMAD SAKIL	PRABODHA CH. NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		OSAMB		//
568	WP(C)/0027866/2019	RAJANIKANT DAS	M/S. L.K MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0027867/2019	NIAMAIN CHARAN BISWAL	M/S. KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0027868/2019	DAYANIDHI SWAIN	SOUBHAGYA S.DAS	//
		VS	VS	0
		STATE OF ODISHA, DEPT OF FINANCE		//
571	WP(C)/0027869/2019	RUSI KUMAR OJHA	M/S.PRAKASH RANJAN BARIK	//
		VS	VS	0
		BSE, ODISHA, CUTTACK		//
572	WP(C)/0027870/2019	SANJAYA JAIN	SURENDRA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0027871/2019	BRUNDABAN DASH	M/S SANTANU KUMAR SARANGI	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
574	WP(C)/0027872/2019	PRAMOD KUMAR BARAL	SAMEER KU DAS	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0027873/2019	SANYASI BARIK	KALI PRASANNA MISHRA	//
		VS	VS	0
		ASIT KUMAR TRIPATHY		//
576	WP(C)/0027874/2019	NAMITA SAMANTARAY	M/S.L.P.DWIVEDY	//
		VS	VS	0
		ASIT KUMAR TRIPATHY		//
577	WP(C)/0027875/2019	MANORAMA MOHAPATRA	M/S.PRAVASH CH.JENA	//
		VS	VS	0
		MISSION DIRECTOR, NATIONAL HEALTH MISSION		//
578	WP(C)/0027876/2019	RANJIT MULIA	M/S. JYOTIRMAY GUPTA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WP(C)/0027877/2019	CUTTACK MUNICIPAL CORPORATION BIDYUT PARNA RAY VS STATE OF ORISSA	M/S SURYA NARAYAN MISHRA VS	// // 0 //
580	WP(C)/0027878/2019	NARAYAN PANIGRAHI VS ODISHA STATE CIVIL SUPPLIES CORPORATION	ABHIMANYU PARIDA VS	// 0 //
581	WP(C)/0027879/2019	MAMATA SWAIN VS STATE OF ODISHA	SAMEER KU DAS VS	// 0 //
582	WP(C)/0027880/2019	AJAYA KUMAR DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
583	WP(C)/0027881/2019	DEBENDRA PRASAD MAHAPATRA VS ASIT KUMAR TRIPATHY	KALI PRASANNA MISHRA VS	// 0 //
584	WP(C)/0027882/2019	BIJOY KUMAR MOHANTY VS STATE OF ODISHA	M/S.P.K.MOHANTY VS	// 0 //
585	WP(C)/0027883/2019	DEBASMITA SAMANTARAY VS STATE OF ODISHA	M/S J.K.KHANDAYATRAY VS	// 0 //
586	WP(C)/0027884/2019	AKSHAYA KUMAR PANDA VS STATE OF ORISSA, REVENUE AND DISASTER MANAGEMENT	SIDHESWAR MALLIK VS	// 0 //
587	WP(C)/0027885/2019	KAMAL LOCHAN DASH VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
588	WP(C)/0027886/2019	DEBENDRA PRASAD MAHAPATRA VS ASIT KUMAR TRIPATHY	KALI PRASANNA MISHRA VS	// 0 //
589	WP(C)/0027887/2019	KALI PRASANNA PATRA VS STATE OF ODISHA	AKSHYANSHU S.NANDY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WP(C)/0027888/2019	SUSHANTA KUMAR RATHA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
591	WP(C)/0027889/2019	KRISHNA CHANDRA SAHOO VS STATE OF ODISHA, AGRICULTURE DEPT. SECRETARY	SIDHESWAR MALLIK VS	// 0 //
592	WP(C)/0027890/2019	RAJENDRA KUMAR SAHOO VS G.M SOUTH EASTERN RAILWAY,KALKOTA	M/S.MAHESWAR MOHANTY VS	// 0 //
593	WP(C)/0027891/2019	MEENA MARANDI VS STATE OF ORISSA	M/S DURGESH NARAYAN RATH VS	// 0 //
594	WP(C)/0027892/2019	SUDEEP KUMAR PUROHIT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
595	WP(C)/0027893/2019	DR.SASMITA SAHU VS STATE OF ODISHA, HEALTH AND FAMILY WELFARE DEPT	SHASHI BHUSAN JENA VS	// 0 //
596	WP(C)/0027894/2019	TIKESWARI AMAT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
597	WP(C)/0027895/2019	SIMANCHALA SAHU VS STATE OF ODISHA	M/S.PRAFULLA KU.RATH VS	// 0 //
598	WP(C)/0027896/2019	PADMALOCHAN BEHERA VS ASIT KUMAR TRIPATHY	KALI PRASANNA MISHRA VS	// 0 //
599	WP(C)/0027897/2019	ARTATRANA PUROHIT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
600	WP(C)/0027898/2019	SANATAN KISAN VS STATE OF ORISSA	PRASANTA KUMAR MOHANTY VS	// 0 //
601	WP(C)/0027899/2019	ROJALIN DAS	M/S. S.K NAYAK(2)	//

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FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
602	WP(C)/0027900/2019	STATE OF ODISHA SIMANCHALA SAHU	M/S.PRAFULLA KU.RATH	//
		VS	VS	0
603	WP(C)/0027901/2019	STATE OF ODISHA URBASI BEHERA	M/S PADMA CHARAN KAR	//
		VS	VS	0
604	WP(C)/0027902/2019	UNION OF INDIA HRUSIKESH PARUA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
605	WP(C)/0027903/2019	STATE OF ODISHA SURENDRA PANIGRAHI	BASUDEV BARIK	//
		VS	VS	0
606	WP(C)/0027904/2019	STATE OF ODISHA KHIRADHAR DANDASENA	RABINDRANATH PRUSTY	//
		VS	VS	0
607	WP(C)/0027905/2019	COLLECTOR CUM DISTRICT MAGISTRATE, BIKRAM KESHARI PRADHAN	JHARSUGUDA KALI PRASANNA MISHRA	//
		VS	VS	0
608	WP(C)/0027906/2019	ASIT KUMAR TRIPATHY JANAKI BALLAV MOHANTY	DEEPALI MAHAPATRA	//
		VS	VS	0
609	WP(C)/0027907/2019	STATE OF ORISSA SIMANCHALA SAHU	M/S.PRAFULLA KU.RATH	//
		VS	VS	0
610	WP(C)/0027908/2019	STATE OF ODISHA ABDUL NAZAM KHAN	M/S DURGESH NARAYAN RATH	//
		VS	VS	0
611	WP(C)/0027909/2019	STATE OF ORISSA JAGADISH CHANDRA JENA	DEEPALI MAHAPATRA	//
		VS	VS	0
612	WP(C)/0027910/2019	STATE OF ORISSA TAIMINA BIBI	SAMIR KU.MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WP(C)/0027911/2019	SK.ABDUL DILESWAR PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// // ()
614	WP(C)/0027912/2019	SURENDRA MEHER VS ASIT KUMAR TRIPATHY	KALI PRASANNA MISHRA VS	// ()
615	WP(C)/0027913/2019	SIMANCHALA SAHU VS STATE OF ODISHA	M/S.PRAFULLA KU.RATH VS	// ()
616	WP(C)/0027914/2019	RUPA RANA VS STATE OF ODISHA	KIRTAN DANG VS	// ()
617	WP(C)/0027915/2019	NALINEE PRAVA NAIK VS STATE OF ODISHA	M/S JANAKI KANTA MAHAPATRA VS	// ()
618	WP(C)/0027916/2019	PANCHANAN DHAL VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
619	WP(C)/0027917/2019	PATITAPABAN PASAYAT VS STATE OF ORISSA	RAJENDRA KUMAR PRADHAN VS	// ()
620	WP(C)/0027918/2019	ISWAR CH.SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()
621	WP(C)/0027919/2019	PRASANTA KUMAR MOHAPATRA VS SECRETARY TO GOVT OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
622	ABLAPL/0019314/2019	SHANKAR BEHERA VS STATE OF ODISHA	S.K.DASH VS	BALIPATNA /321 /2019 ()
623	ABLAPL/0019315/2019	RABINDRANATH PANDA VS STATE OF ODISHA	ASHOK KU SAHOO VS	PATKURA /382 /2019 ()

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0019316/2019	ANANTA CHARAN KHATUA VS STATE OF ODISHA	ASHOK KU SAHOO VS	KENDRAPARA /238 /2019 () //
625	ABLAPL/0019317/2019	NANDA @ RASHMI RANJAN BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /58 /2018 () //
626	ABLAPL/0019318/2019	RAJENDRA PRASAD MOHAPATRA VS STATE OF ODISHA	JANMEJAYA DASH VS	KHARIAR /321 /2019 () //
627	ABLAPL/0019319/2019	CHHABI NAYAK VS STATE OF ODISHA	M.R.MOHAPATRA VS	BOLAGARH P.S. /132 /2019 () //
628	ABLAPL/0019320/2019	SUNIL KUMAR BEHERA @ SONU VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	BALIANTA P.S. /320 /2019 () //
629	ABLAPL/0019321/2019	SATYAJIT ROUTRAY @ RAUTARAY VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	BAIDESWAR /106 /2019 () //
630	ABLAPL/0019322/2019	DASHU TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /172 /2019 () //
631	ABLAPL/0019323/2019	CHANCHALA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	AIR FIELD P.S. /212 /2019 () //
632	ABLAPL/0019324/2019	GOLAKHA CHANDRA BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	DERABIS /205 /2019 () //
633	ABLAPL/0019325/2019	TULU JENA VS STATE OF ODISHA	PULAKESH MOHANTY VS	FATEGARH /178 /2019 () //
634	ABLAPL/0019326/2019	BABAJI MALIK @ SUKUTA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BASUDEVPUR /47 /2018 () //
635	ABLAPL/0019327/2019	RAMAKANTA DAS @ RAMA	PARTHA SARATHI NAYAK	BASUDEVPUR /377 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0019328/2019	NIRANJAN SWAIN	SARBESWAR BEHERA	MANCHESWAR P.S. /518 /2019
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0019329/2019	BALARAM PAIKARAY	P.R.CHHATOI	BANKI /129 /2019
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0019330/2019	SK.NASIBUDDIN TARAFDAR @ BULU TARAFDAR	DY. M. TIRMAYA SAHOO	BEGUNIA P.S. /233 /2019
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0019331/2019	RATNAKAR SWAIN	SUSHANTA KUMAR PRADHAN	BANKI /345 /2019
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0019332/2019	DEBENDRA SWAIN	ROHIT MAHATO	BALICHANDRAPUR /306 /2019
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0019333/2019	IBRAHIM KHAN	G.N.MISHRA	NIHALPRASAD /83 /2019
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0019334/2019	SANTOSH KUMAR JENA	PRASANTA KUMAR NANDA	JATNI P.S. /496 /2019
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0019335/2019	BIRENDRA DASH	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /205 /2019
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0019336/2019	SARAT KUMAR SAHOO	HARIPAD MOHANTY	KHARABEL NAGAR P.S. /233 /2019
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0019337/2019	SUBHA KANTA SAHOO	HARIPAD MOHANTY	KHARABEL NAGAR P.S. /233 /2019
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0019338/2019	KISHOR ROHIDAS	BIJAYA KUMAR RAGADA	KINJIRKELA /75 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	ABLAPL/0019339/2019	STATE OF ODISHA GYANENDRA PANDA VS	TUSAR KUMAR MISHRA VS	// S.P.(CID-CRL),CUTTACK /12 /2018 ()
648	ABLAPL/0019340/2019	STATE OF ODISHA SANTOSH PATRA VS	BIBHUDANANDA MOHAPATRA VS	// DASPALLA /92 /2009 ()
649	ABLAPL/0019341/2019	STATE OF ODISHA BIJAY DAS VS	BIBHUDA NANDA MOHAPATRA VS	// BHANJANAGAR /82 /2013 ()
650	ABLAPL/0019342/2019	STATE OF ODISHA DILLIP KUMAR PATTNAIK VS	R.N.MOHANTY VS	// BANAPUR P.S. /351 /2019 ()
651	ABLAPL/0019343/2019	STATE OF ODISHA PRADEEP KUMAR AGRAWAL VS	P.R.SINGH VS	// RUGUDI /71 /2019 ()
652	ABLAPL/0019344/2019	STATE OF ODISHA BHAGIRATHA @ BHAGIRATHI MOHARANA @ PRANAB KUMAR SAMANTRAY VS	PRANAB KUMAR SAMANTRAY VS	// THAKURMUNDA /89 /2019 ()
653	ABLAPL/0019345/2019	STATE OF ODISHA DURAPADI MOHARANA @ ARYA VS	CHITTARANJAN MISHRA VS	// THAKURMUNDA /89 /2019 ()
654	ABLAPL/0019346/2019	STATE OF ODISHA NEHERU DHARUA VS	G.N.SAHU VS	// AMBABHONA /94 /2019 ()
655	ABLAPL/0019347/2019	STATE OF ODISHA DEBAPRIYA JITENDRA KUMAR MOHANTY VS	SIDHARTHA MISHRA-1 VS	// MARKAT NAGAR /195 /2019 ()
656	ABLAPL/0019348/2019	STATE OF ODISHA SOUMYA RANJAN MALLICK VS	SATYA RANJAN MULIA VS	// SALIPUR /227 /2019 ()
657	ABLAPL/0019349/2019	STATE OF ODISHA SURESH KUMAR PADHI @ LIPU VS STATE OF ODISHA	BISWARANJAN DALAI VS	// SALIPUR /274 /2019 () //

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FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	ABLAPL/0019350/2019	UMA SANKAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	CHANDAKA P.S. /208 /2019 () //
659	ABLAPL/0019351/2019	PRASANT KUMAR SINGH VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	KHANTAPADA /391 /2019 () //
660	ABLAPL/0019352/2019	PRAMOD KUMAR SHANTI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BADACHANA /188 /2019 () //
661	ABLAPL/0019353/2019	BIBHUTI BHUSAN GANTHIA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	GANIA /50 /2019 () //
662	ABLAPL/0019354/2019	HOSSEN KHAN @ MUNA @ HOSSEIN KHAN VS STATE OF ODISHA	S.P.DAS VS	KHANDAGIRI P.S. /691 /2019 () //
663	ABLAPL/0019355/2019	RASMIT KUMAR BEHERA VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	/ /0 () //
664	ABLAPL/0019356/2019	LAXMIDHAR BEHERA VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /108 /2019 () //
665	ABLAPL/0019357/2019	PAPU BARIK VS STATE OF ODISHA	P.C.PATTANAİK VS	DHARMASALA /542 /2019 () //
666	ABLAPL/0019358/2019	K.SANTOSH KUMAR VS STATE OF ODISHA	SANTANU KU SARANGI VS	CHANDRASEKHARPUR /450 /2019 () //
667	ABLAPL/0019359/2019	DEBENDRA @ DEBANANDA NAIK VS STATE OF ODISHA	A.K.SAHOO VS	/ /0 () //
668	ABLAPL/0019360/2019	RAJ KISHORE SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KAKATAPUR /186 /2019 () //
669	ABLAPL/0019361/2019	BIJAYA KUMAR SAHU	SURYA KANTA PRADHAN	CHHENDIPADA /11 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
670	ABLAPL/0019362/2019	STATE OF ODISHA DEEPAK LAKDA	S.S.RAY-2	// SPL.TASK FORCE /16 /2018
		VS	VS	()
671	ABLAPL/0019363/2019	STATE OF ODISHA SRIKANTA KUMAR SINGH	PRATAP CHANDRA MISHRA	// KOREI /297 /2019
		VS	VS	()
672	ABLAPL/0019364/2019	STATE OF ODISHA PRATAP MAHARANA	B.K.NAYAK	// NIMAPADA /274 /2019
		VS	VS	()
673	ABLAPL/0019365/2019	STATE OF ODISHA DAMAYANTI MOHARANA	RAJENDRA PRASAD BADU MOHAPATRA	// BALIPATNA /321 /2019
		VS	VS	()
674	ABLAPL/0019366/2019	STATE OF ODISHA LAXMAN SAHU	HEMANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
675	ABLAPL/0019367/2019	STATE OF ODISHA RAJU MANDAL	SAKTIMOHAN BEHERA	// KALIMELA /185 /2019
		VS	VS	()
676	ABLAPL/0019368/2019	STATE OF ODISHA KOTEX @ KOTESH PATRO	B.B.ROUTRAY	// BANDOMUNDA /150 /2019
		VS	VS	()
677	ABLAPL/0019369/2019	STATE OF ODISHA SUSAMA JENA	PRAVASH CH.JENA	// JALESWAR /283 /2019
		VS	VS	()
678	ABLAPL/0019370/2019	STATE OF ODISHA KATICHUA @ AJAY JENA	PRAVASH CH. JENA	// BHOGRAI /260 /2019
		VS	VS	()
679	ABLAPL/0019371/2019	STATE OF ODISHA DATTA SETHY	PANCHANAN PANIGRAHI	// GONDIA /165 /2019
		VS	VS	()
680	ABLAPL/0019372/2019	STATE OF ODISHA MAHENDRA DALAI	PRAVASH CHANDRA JENA	// JALESWAR /343 /2019
		VS	VS	()

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FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
681	ABLAPL/0019373/2019	STATE OF ODISHA PURNA PURNASHU SEKHAR JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /283 /2019 ()
682	ABLAPL/0019374/2019	STATE OF ODISHA MALAYA RANJAN BEHERA VS	ROHIT RANJAN RAY VS	// AIR FIELD P.S. /212 /2019 ()
683	ABLAPL/0019375/2019	STATE OF ODISHA KANHU @ SRIKANTA KUMAR JENA VS	PRADIPTA BEURA VS	// KHUNTUNI /165 /2019 ()
684	ABLAPL/0019376/2019	STATE OF ODISHA BHOLANATH BEHERA VS	K.C.RAJGURU MOHAPATRA VS	// BEGUNIA P.S. /133 /2019 ()
685	ABLAPL/0019377/2019	STATE OF ODISHA RATIKANT SAHU @ RATIKANT SAHOO VS	TARA PRASAD MOHAPATRA VS	// RAIRANGPUR TOWN /154 /2019 ()
686	ABLAPL/0019378/2019	STATE OF ODISHA DEBENDRA BEHERA VS	TARA PRASAD MOHAPATRA VS	// BARIPADA TOWN /391 /2019 ()
687	ABLAPL/0019379/2019	STATE OF ODISHA RAJESH PATRA @ RAJESH KUMAR PATRA VS	JAYANTA KU MAJHI VS	// BALIAPAL /323 /2018 ()
688	ABLAPL/0019380/2019	STATE OF ODISHA BRAJENDRA KUMAR VS	RAJJEET ROY VS	// AIRPORT /226 /2019 ()
689	ABLAPL/0019381/2019	STATE OF ODISHA BRAJENDRA KUMAR VS	RAJJEET ROY VS	// AIRPORT /226 /2019 ()
690	ABLAPL/0019382/2019	STATE OF ODISHA MITU MALLICK @ GOKULANANDA MALLICKCHEERA RANJAN SATPATHY VS	VS VS	// KHALLIKOTE /370 /2019 ()
691	ABLAPL/0019383/2019	STATE OF ODISHA BANSIDHAR ROUT VS STATE OF ODISHA	SUSANTA KU MISHRA VS	// JATNI P.S. /160 /2017 () //

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FILING REPORT AS ON :20/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
692	ABLAPL/0019384/2019	SIBU DAS VS STATE OF ODISHA	SUSANTA KU MISHRA VS	JATNI P.S. /493 /2019 () //
693	ABLAPL/0019385/2019	DEBABRATA SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	GOP /76 /2018 () //
694	ABLAPL/0019386/2019	SUBASH CHANDRA PANDA VS STATE OF ODISHA	DEBASNAN DAS VS	PURUNAKATAK /144 /2019 () //
695	ABLAPL/0019387/2019	ROHIT @ ROHIT KUMAR JENA VS STATE OF ODISHA	BASUDEV BARIK VS	BADACHANA /268 /2019 () //
696	ABLAPL/0019388/2019	SANDHYA RANI DAS@ MAMUNI DAS VS STATE OF ODISHA	B.S.DASPANDA VS	NILGIRI /325 /2019 () //
697	ABLAPL/0019389/2019	NANGA NAG VS STATE OF ODISHA	B.S.DASPANDA VS	TUREIKELA /103 /2019 () //
698	ABLAPL/0019390/2019	ANDHA GOUDA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DIGAPAHANDI /264 /2019 () //
699	ABLAPL/0019391/2019	PAPU SAHU VS STATE OF ODISHA	RABINARAYAN BEHERA VS	INDUASTRIAL,NISA /239 /2019 () //
700	ABLAPL/0019392/2019	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	B.K.GHADEI VS	CANTONMENT ROAD /179 /2019 () //
701	ABLAPL/0019393/2019	SUBARNA DEHURY VS STATE OF ODISHA	SUSHIL DASH VS	JARAPADA /189 /2018 () //
702	ABLAPL/0019394/2019	BANA @ SANTOSH SINGH VS STATE OF ODISHA	B.K.GHADEI VS	MALGODOWN /211 /2019 () //
703	ABLAPL/0019395/2019	TRINAT6H ROUT	S.K.BHANJADEO	BANAPUR P.S. /312 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
704	ABLAPL/0019396/2019	STATE OF ODISHA KHETRABASI BARIK	ASIT KU. JENA	// CHAULIAGANJA /53 /2019
		VS	VS	()
705	ABLAPL/0019397/2019	STATE OF ODISHA SUBASH CHANDRA SATAPATHY	APARESH BHOI	// BALASORE SADAR /395 /2019
		VS	VS	()
706	ABLAPL/0019398/2019	STATE OF ODISHA DIPTIREKHA BEHERA	SANKARSAN SAHOO	// BALASORE SADAR /395 /2019
		VS	VS	()
707	ABLAPL/0019399/2019	STATE OF ODISHA CHANDAN NAIK	B.R.SWAIN	// ANGUL TOWN /1042 /2019
		VS	VS	()
708	ABLAPL/0019400/2019	STATE OF ODISHA CHANDRAKANT BISWAL	MOHENDRA KUMAR MOHAPATRO	// DERABIS /205 /2019
		VS	VS	()
709	ABLAPL/0019401/2019	STATE OF ODISHA AJAYA BAGH	TUKUNA KU MISHRA	// BOIPARIGUDA /66 /2019
		VS	VS	()
710	WPC(OA)/0001615/2018	STATE OF ODISHA SAILENDRA KUMAR DWIVEDI	RANJIT MOHANTY	// //
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :20/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2019 COPET/5/2015	KULDEEP SINGH SOLANKI-MP	M/S PRADEEP KUMAR MAHAPATRA
2	10/2019 COPET/28/2016	KULDEEP SINGH SOLANKI-MP	M/S.PRADEEP KU.MAHAPATRA
3	31/2019 OTAPL/39/2018	M/S.GLOBAL ASSOCIATES-MP	M/S.PAMI RATH
4	51/2019 SAO/19/2019	GIRIDHARI SETHY-MP	KUNJA BEHARI KAR
5	78/2019 ARBA/38/2019	FORUM PROJECTS PVT. LTD.-MP	AMIT PRASAD BOSE
6	89/2019 CRLLP/114/2018	PADMALOCHAN MEHER-MP	K.P.MOHANTY
7	114/2019 TRPCRL/114/2019	SUBHADRA PRADHAN-MP	CHITTARANJAN PATTNAIK
8	164/2019 OJC/477/1996	TRILOCHAN-MP	M/S.P.K.ROUTRAY
9	165/2019 OJC/478/1996	TRILOCHAN-MP	M/S.P.K.ROUTRAY
10	229/2019 STREV/115/2019	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
11	230/2019 STREV/115/2019	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
12	231/2019 STREV/115/2019	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
13	232/2019 STREV/116/2019	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
14	233/2019 STREV/116/2019	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
15	235/2019 STREV/116/2019	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
16	236/2019 STREV/116/2019	STATE OF ODISHA-MP	S.C.(COMMERCIAL TAXES)
17	256/2019 MATA/176/2019	GURJEET SINGH-MP	ALOK KU.DAS
18	339/2019 RVWPET/429/2019	DHANESWAR DAS-MP	M/S.P.K.RATH(1)
19	350/2019 CMAPL/872/2019	WALLI MOHAMMAD-MP	M/S.N.P.PARIJA
20	351/2019 CMAPL/877/2019	BHAWANI SHANKAR NANDA-MP	ADV.
21	361/2019 CRLMP/1717/2019	RAJESH KUMAR SETHI-MP	BYOMAKESH TRIPATHY
22	362/2019 CRLMP/1812/2019	BIRAT CHANDRA DAGARA-MP	BIPLAB MOHANTY
23	363/2019 CRLMP/1812/2019	BIRAT CHANDRA DAGARA-MP	BIPLAB MOHANTY
24	364/2019 CRLMP/1040/2018	MAGU SAMANTARA-MP	M/S.SANTOSH KUMAR DASH
25	480/2019 TRP(C)/437/2019	LOPAMUDRA MOHAPATRA-MP	DIPTI RANJAN MOHAPATRA
26	481/2019	PADMABATI MOHAPATRA-MP	SATYAJIT MOHAPATRA(2)

27	TRP(C)/438/2019 482/2019	PRITISHREE ROUT-MP	SARAT KUMAR JENA
28	TRP(C)/439/2019 525/2019	KALAKA RAMDAS-MP	BIRAJA PRASANNA DAS
29	RPFAM/310/2019 1059/2019	REGIONAL DIRECTOR, E.S.I.C.-MP	AMARENDRA PRASAD RAY
30	WA/673/2019 1060/2019	REGIONAL DIRECTOR, E.S.I.C.-MP	AMARENDRA PRASAD RAY
31	WA/673/2019 1061/2019	PRABHAKAR MAHALIK-MP	DR.J.K.LENKA
32	WA/674/2019 1062/2019	BANK OF BARODA and ORS.-MP	PRAFULLA KUMAR RATH
33	WA/675/2019 1063/2019	BANK OF BARODA and ORS.-MP	PRAFULLA KUMAR RATH
34	WA/675/2019 1064/2019	STATE OF ODISHA-MP	A.G.A.
35	WA/676/2019 1065/2019	STATE OF ODISHA-MP	A.G.A.
36	WA/676/2019 1207/2019	NARAYAN NAYAK-MP	PITAMBAR JENA
37	CRLREV/884/2019 1208/2019	MANGALA CHARAN PRADHAN-MP	VIVEKANANDA JENA
38	CRLREV/779/2019 1209/2019	MANASI SAHU-MP	P.K.MISHRA
39	CRLREV/885/2019 1210/2019	PRASANT PATRA-MP	BINI MISHRA
40	CRLREV/834/2019 1320/2019	RANJIT DAS-MP	J.RATH
41	BLAPL/7935/2019 1321/2019	KADMABALA JANAKI RAO-MP	SOUBHAGYA KUMAR DASH
42	BLAPL/10443/2019 1322/2019	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA-MP	MANORANJAN PADHY
43	BLAPL/11049/2019 1323/2019	RAMA CHANDRA PANIGRAHI-MP	M/S LAXMIDHAR MAHAPATRA
44	BLAPL/9482/2019 1523/2019	KAILASH CHANDRA MOHANTY-MP	SAMBEET PATTANAYAK
45	CMP/1438/2019 1524/2019	SHYAMA SUNDAR SAHU-MP	SAMBEET PATTANAYAK
46	CMP/1439/2019 1525/2019	KEDAR MANDHATA-MP	PRAVASI NAYAK
47	CMP/1440/2019 1526/2019	RATANBEN NAGADA ALIAS NAGDA-MP	M/S.UPENDRA KU.SAMAL
48	CMP/23/2017 1527/2019	CHANDRAMANI SAHOO-MP	M/S.PRAMOD KUMAR ROUSTRAY
49	CMP/374/2019 1528/2019	JAYADEV DALABEHERA-MP	RAJENDRA BADAMAHAPATRA
50	CMP/1442/2019 1529/2019	BIJAYA KUMAR PATWARI-MP	NIRANJAN LENKA
51	CMP/1443/2019 1530/2019	LOKANATH SAHOO-MP	SUVALAXMI DEVI
52	CMP/1444/2019 1632/2019	SANJAYA KU.NAYAK-MP	SHASHIBHUSANA JENA
53	FAO/202/2019 1633/2019	LAXMIPRIYA ACHARYA-MP	M/S.K.K.SWAIN
54	FAO/568/2018 1634/2019	MANAGING COMMITTEE OF MAA BASANTI GIRLS HIGH SCHOOL SWAMPUR-MP	M/S.K.K.SWAIN
55	FAO/593/2018 1635/2019	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO. LTD.	ADAMIRLI KHAN
56	FAO/938/2019 1636/2019	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO. LTD.	ADAMIRLI KHAN
57	FAO/939/2019 1637/2019	NEW INDIA ASSURANCE CO.LTD.-MP	M/S. NIRMAL CH.MOHANTY
	FAO/838/2019		

58	1638/2019 FAO/946/2019	M/S.ORIENTAL INSURANCE CO. LTD.,-MP	SOMNATH ROY
59	1639/2019 FAO/946/2019	M/S.ORIENTAL INSURANCE CO. LTD.,-MP	SOMNATH ROY
60	1730/2019 MACA/961/2019	RABINDRA SINGH-MP	PRADEEP KUMAR MISHRA
61	1731/2019 MACA/274/2018	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO. M/S.MP	PARASINGH
62	1732/2019 MACA/962/2019	RABI@RABINDRA MOHANTA-MP	PRADEEP KUMAR MISHRA
63	1733/2019 MACA/963/2019	DHUMA SINGH-MP	PRADEEP KUMAR MISHRA
64	1734/2019 MACA/964/2019	LAXMI KUMARI JENA-MP	BIRANCHI NARAYAN RATH
65	1735/2019 MACA/965/2019	MATIN KHAN@MATIUDDIN KHAN-MP	PRADIP KUMAR DHAL
66	1736/2019 MACA/965/2019	MATIN KHAN@MATIUDDIN KHAN-MP	PRADIP KUMAR DHAL
67	1737/2019 MACA/966/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. INDIA	AM KHAN
68	2045/2019 CRLA/5/2012	INDA@INDRAMANI-MP	BASANTA KUMAR DAS
69	2046/2019 CRLA/949/2019	NARENDRA KUMAR SAMANTARAY-MP	DEBA PRASAD DAS
70	2047/2019 CRLA/949/2019	NARENDRA KUMAR SAMANTARAY-MP	DEBA PRASAD DAS
71	2048/2019 CRLA/950/2019	KIRTI RANJAN PATRA KOSALA-MP	DEBA PRASAD DAS
72	2049/2019 CRLA/950/2019	KIRTI RANJAN PATRA KOSALA-MP	DEBA PRASAD DAS
73	2050/2019 CRLA/531/2017	GHANASHYAM GOUDA-MP	M/S.SRINIBAS PARIJA
74	2051/2019 CRLA/951/2019	KHAGESWAR PRADHAN @ PRUTHIRAJ PRADHAN-MP	B.S.DAS
75	2052/2019 CRLA/952/2019	PRATAP MOHANTY-MP	RABINDRA NATH PRUSTY
76	2053/2019 CRLA/783/2018	DHABALESWAR PUJARI@DHABALA-MP	M/S.BIDYALOK MOHAPATRA
77	2054/2019 CRLA/952/2019	PRATAP MOHANTY-MP	RABINDRA NATH PRUSTY
78	2055/2019 CRLA/953/2019	SWADHIN KUMAR SAHU-MP	MANAS RANJAN BADAJENA
79	2056/2019 CRLA/728/2019	BINAY KUMAR BEHERA-MP	GYANENDRA KUMAR PARIDA
80	2057/2019 CRLA/195/2014	PRADIPTA SWAIN and ANR-MP	M/S D.P.PATTNAIK, M/S.S.PRADHAN
81	2058/2019 CRLA/537/2019	LAXMIDHAR BISWAL@PAPUNI-MP	M/S.SUSANTA KUMAR ROUT
82	2059/2019 CRLA/899/2019	SURIA@BISWANATH ROUT-MP	GAGAN BIHARI SINGH
83	2060/2019 CRLA/954/2019	RAGHUNATH PRADHAN-MP	JITENDRA SAMANTARAY
84	2061/2019 CRLA/954/2019	RAGHUNATH PRADHAN-MP	JITENDRA SAMANTARAY
85	2062/2019 CRLA/956/2019	BUDHA @ SUSHIL KUMAR ROUT-MP	ANANTA KUMAR ACHARYA
86	2063/2019 CRLA/602/2007	GANTEI NAHAK-MP	MR.D.SARANGI
87	2520/2019 CRLMC/3504/2019	JMG AUTOMOBILES-MP	M/S.SANGRAM KU.DAS
88	2521/2019 CRLMC/3507/2019	BRUNDABAN TRIPATHY-MP	HEMANTA KUMAR MUND
89	2522/2019	GAURAVJIT SINGH-MP	M/S.AMITABH NAIK

90	CRLMC/2717/2019 2523/2019	GHANA MEHER-MP	SURYA KANTA DWIBEDI
91	CRLMC/3511/2019 2524/2019	RAMA CH.SAHOO-MP	SANJEEV UDGATA
92	CRLMC/3512/2019 2525/2019	ASHOK KUMAR AGARWAL-MP	SANJEEV UDGATA
93	CRLMC/3513/2019 2526/2019	AMULYA KRUSHNA MOHAPATRA-MP	MANAS CHAND
94	CRLMC/3514/2019 2527/2019	DEBA CHANDAN DIGAL-MP	ADITYABALA PARIDA
95	CRLMC/3515/2019 2528/2019	SASMITA RANA-MP	S.MOHANTY
96	CRLMC/3517/2019 2529/2019	BIKARAM SWAIN-MP	SAMVIT MOHANTY
97	CRLMC/3518/2019 2530/2019	SANTOSH SAMAL@ASIK2ASHISH-MP	S.ROUT
98	CRLMC/3519/2019 2531/2019	RAMA CH.SAHOO-MP	SANJEEV UDGATA
99	CRLMC/3512/2019 2533/2019	MADAN MOHAN PRADHAN-MP	ANJAN KUMAR BISWAL
100	CRLMC/3522/2019 2534/2019	MURALI BISOI-MP	JITENDRA SAMANTARAY
101	CRLMC/3525/2019 18002/2019	NIRAKAR SAMAL-MP	M/S.PRABODHA CH.NAYAK
102	WP(C)/27494/2019 18003/2019	SUSANTA KUMAR DEBATA-MP	M/S.GOURI MOHAN RATH
103	WP(C)/26389/2019 18004/2019	CHAKRADHAR PANDA-MP	M/S.SUBRAT PANDA
104	WP(C)/27496/2019 18005/2019	GITANJALI SAHOO-MP	ARUN KUMAR PATRA
105	WP(C)/27503/2019 18006/2019	JAGABANDHU MAJHI-MP	M/S.J.K.KHUNTIA
106	WP(C)/27507/2019 18007/2019	MUKTI KANTA PARIDA-MP	M/S.PRAFULLA KU.RATH
107	WP(C)/27514/2019 18008/2019	JOGENDRA MOHAPATRA-MP	M/S.G.P SAMAL
108	WP(C)/27517/2019 18011/2019	MD.NASIR HUSSAIN-MP	ARIJEET MISHRA
109	WP(C)/27527/2019 18012/2019	P.SUBASH CHANDRA PATRA-MP	M/S.BIRAJA PRASANNA DAS
110	WP(C)/27536/2019 18013/2019	SIMADEBI JAIN @ SAROJ DEVI AGRAWAL-MP	SANTOSH KUMAR NANDA
111	WP(C)/27491/2019 18014/2019	RAJESH SWAIN-MP	M/S.BIRAJA PRASANNA DAS
112	WP(C)/27544/2019 18015/2019	SRI NIHAR RANJAN ROUT-MP	M/S.PRAFULLA KUMAR RATH
113	WP(C)/27549/2019 18016/2019	NIRUPAMA KAR-MP	M/S.JAYDEEP PAL
114	WP(C)/27554/2019 18017/2019	M/S.BHUSHAN POWER and-MP	M/S.SATYAJIT MOHANTY
115	WP(C)/24666/2013 18018/2019	NANDA PRUSTY-MP	M/S.KISHORE KUMAR JENA
116	WP(C)/6884/2019 18020/2019	SURENDRA MOHARANA-MP	M/S.DILLIP RAY
117	WP(C)/27564/2019 18021/2019	SURENDRA MOHARANA-MP	M/S.DILLIP RAY
118	WP(C)/27564/2019 18022/2019	MD,BARGARH COPERATIV-MP	M/S.DEEPAK KU.PANI
119	WP(C)/10977/2012 18025/2019	MAHESWAR DASH-MP	M/S.DR.J.K.LENKA
120	WP(C)/27590/2019 18026/2019	NALINI SWAIN-MP	M/S.L.K.MOHANTY
	WP(C)/7151/2019		

121	18027/2019 WP(C)/22323/2019	DR.NIHAR RANJAN SAHOO-MP	M/S.CHANDI PRASAD SAHANI
122	18028/2019 WP(C)/22327/2019	DR.SUNITA SETHY-MP	M/S.CHANDI PRASAD SAHANI
123	18030/2019 WP(C)/8555/2014	RELIANCE LIFE INSURA-MP	M/S.RAMACHANDRA PANIGRAHY
124	18031/2019 WP(C)/27614/2019	BILAS BEWA-MP	GOPINATH MISHRA
125	18032/2019 WP(C)/27620/2019	M/S.BISWAS TRADE LINK-MP	M/S. ALEKH CHANDRA MOHANTY
126	18033/2019 WP(C)/27622/2019	RATIKANTA GIRI-MP	JAGANNATH KAMILA
127	18034/2019 WP(C)/27627/2019	SUDHAKAR NAYAK-MP	SIDHARTHA SWAIN
128	18035/2019 WP(C)/27629/2019	M/S.SOVA BRICKS-MP	M/S.PRONOY MOHANTY
129	18036/2019 WP(C)/27635/2019	STATE BANK OF INDIA-MP	AVIJIT PATNAIK
130	18037/2019 WP(C)/27624/2019	KUNIRANI PRADHAN-MP	GOPINATH MISHRA
131	18039/2019 WP(C)/10176/2016	TRILOCHAN SAHOO-MP	M/S.DEBENDRA KU.SAHOO
132	18040/2019 WP(C)/27641/2019	RABINDRA KUMAR SAHU-MP	M/S.BIPLAB MOHANTY
133	18041/2019 WP(C)/27624/2019	KUNIRANI PRADHAN-MP	GOPINATH MISHRA
134	18042/2019 WP(C)/27644/2019	BHARATI PRAVA PATRA-MP	PRADEEP KUMAR MOHAPATRA
135	18043/2019 WP(C)/17629/2019	SAMIR KUMAR PATTANAIAK-MP	M/S.SANJAY RATH
136	18044/2019 WP(C)/26183/2019	SANTOSH KUMAR SAHOO-MP	BISWARANJAN DALAI
137	18045/2019 WP(C)/27651/2019	M/S.LAXMI TRADING COMPANY-MP	M/S. ANUPAM RATH
138	18046/2019 WP(C)/27656/2019	ARUN KUMAR MODA-MP	GOURI MOHAN RATH
139	18047/2019 WP(C)/27657/2019	GANDHI SAHOO-MP	M/S. PRASANNA KUMAR MISHRA
140	18048/2019 WP(C)/27659/2019	ROHIT BADAIAK-MP	PRASANTA KUMAR NANDA
141	18049/2019 WP(C)/19710/2019	SURESH CHANDRA PANDA @ SURESH CH.PANDA-MP	M/S.S.P.MOHANTY
142	18050/2019 WP(C)/22014/2018	SANDHYARANI SAHU-MP	M/S SANJAY KUMAR SAMANTARAY
143	18051/2019 WP(C)/27655/2019	STATE OF ODISHA-MP	ADDL GOVT.ADVOCATE
144	18052/2019 WP(C)/27665/2019	GOKUL SAHOO-MP	PRASANTA KUMAR NANDA
145	18053/2019 WP(C)/27666/2019	SIMA DUNGUNG-MP	PRASANTA KUMAR NANDA
146	18054/2019 WP(C)/27687/2019	TRINATH NAYAK-MP	M/S.SUBASH CHANDRA SATAPATHY
147	18055/2019 WP(C)/27698/2019	M/S.JAYD SUPERSTRUCTURES PVT.LTD-MP	M/S.PRASANNA KUMAR MISHRA
148	18056/2019 WP(C)/27697/2019	SANGRAM KESHARI MAHANTY-MP	M/S. SUPRIYA PATRA
149	18057/2019 WP(C)/27704/2019	RAJEEV LOCHAN DAS-MP	M/S. SUPRIYA PATRA
150	18058/2019 WP(C)/27706/2019	SHREE JYOTI ELECTRICALS, A PROPRIETORSHIP FIRM-MRAJJEET ROY	
151	18059/2019 WP(C)/27708/2019	SHREE JYOTI ELECTRICALS, A PROPRIETORSHIP FIRM-MRAJJEET ROY	
152	18061/2019	RUSHI PRASAD NAYAK-MP	M/S. SUPRIYA PATRA

153	WP(C)/27709/2019 18062/2019 WP(C)/12191/2018	MAA SAMALEI TRUCK OWNERS ASSOCIATION-MP	RAJEET ROY
154	18063/2019 WP(C)/27712/2019	KARTIK PRAMANIK-MP	M/S.SATYABRATA MOHANTY
155	18064/2019 WP(C)/2627/2005	BANAMALI BEHERA-MP	M/S.S.P.MISHRA
156	18065/2019 WP(C)/6443/2018	JUGA PRAVA SABAT-MP	SUMANTA KUMAR NAYAK
157	18066/2019 WP(C)/10717/2018	NIHAR RANJAN NAYAK-MP	M/S.SUKANTA KU.DALAI
158	18067/2019 WP(C)/26343/2019	BIBHUDHENDRA SAHOO-MP	SUKANTA KUMAR DALAI
159	18069/2019 WP(C)/27715/2019	SIVA (1) BRICKS-MP	M/S.AMITAV DAS
160	18070/2019 WP(C)/27718/2019	SATYA PRAKASH PATI-MP	M/S.PRAFULLA KU.RATH
161	18071/2019 WP(C)/27717/2019	RAJA KISHORE SAHOO-MP	BIRAJA PRASANNA SATAPATHY
162	18072/2019 WP(C)/27724/2019	MINAKETAN MISHRA-MP	M/S.ANUP UDAYA SENAPATI
163	18073/2019 WP(C)/27729/2019	ABAKASH BEHERA-MP	M/S.RAKESH KUMAR SARANGI
164	18074/2019 WP(C)/26988/2019	JAGABANDHU ACHARYA-MP	M/S.RAMAKANTA SARANGI
165	18075/2019 WP(C)/27736/2019	SANJITA DAS-MP	DEEPALI MAHAPATRA
166	18076/2019 WP(C)/27738/2019	HEMALATA NAIK-MP	M/S.PRASANTA KUMAR NAYAK
167	18077/2019 WP(C)/27736/2019	SANJITA DAS-MP	DEEPALI MAHAPATRA
168	18078/2019 WP(C)/27746/2019	ABINASH MOHAPATRA-MP	M/S.RABINDRANATH PRUSTY
169	18079/2019 WP(C)/27747/2019	KRISHNA CHANDRA SAHU-MP	RAMDAS ACHARY
170	18080/2019 WP(C)/27759/2019	PRABHAT KISHORE SWAIN-MP	M/S. TUSAR KUMAR MISHRA
171	18081/2019 WP(C)/27785/2019	MANJUBALA ACHARYA-MP	ANIL KUMAR BEHERA
172	18082/2019 WP(C)/27693/2019	R.BIJAI RAJ-MP	M/S. KRUSHNA CH.DASH
173	18083/2019 WP(C)/27794/2019	HANUMANTA MAJHI-MP	M/S.RAMANATH ACHARYA
174	18084/2019 WP(C)/27799/2019	BALLAV CHANDRA DASH-MP	M/S.MANOJ KUMAR PATI
175	18085/2019 WP(C)/27801/2019	BINAKAR ROUT-MP	M/S.NIRMAL RANJAN ROUSTRAY
176	18086/2019 WP(C)/27803/2019	HAIMABATI NANDAN PATI-MP	J.K.MISHRA 2
177	18087/2019 WP(C)/27808/2019	KAILASH CHANDRA BARIK-MP	M/S.NIRMAL RANJAN ROUSTRAY
178	18088/2019 WP(C)/27812/2019	RANJIT RAJ SAHOO-MP	BIDYADHAR PRADHAN
179	18089/2019 WP(C)/27816/2019	THE KORAPUT DISTRICT PRIVATE BUS EMPLOYEES UNION-MP	MONSIRAVAKAR BEHERA
180	18090/2019 WP(C)/27818/2019	JAGADA NANDA PANIGRAHI-MP	RAMAKANTA SARANGI
181	18091/2019 WP(C)/27818/2019	JAGADA NANDA PANIGRAHI-MP	RAMAKANTA SARANGI
182	18092/2019 WP(C)/23392/2019	SATYA RANJAN MAHANTA-MP	BIMBISAR DASH
183	18093/2019 WP(C)/27831/2019	MIRZA MUNSAF BAIG-MP	M/S. AJAYA KUMAR MOHARANA

184	18094/2019 WP(C)/10366/2017	SATISH KUMAR SAHU-MP	ASHOK KU MISRA
185	18097/2019 WP(C)/13269/2019	RUBIRANI SAMAL-MP	M/S.BHAGABAN MOHANTY, B.MOHARANA, D.CHHO
186	18098/2019 WP(C)/27834/2019	CHANDRABATI SAHOO-MP	M/S SATYABRATA SENAPATI
187	18099/2019 WP(C)/27836/2019	ANANTA CHARAN SAHOO-MP	M/S.SATYABRATA MOHANTY
188	18100/2019 WP(C)/27837/2019	ROHIT FERRO TECH LTD.-MP	M/S.PITAMBAR ACHARYA
189	18101/2019 WP(C)/27839/2019	BISHAMBHAR MISHRA-MP	SARAT KUMAR ACHARIYA
190	18102/2019 WP(C)/27839/2019	BISHAMBHAR MISHRA-MP	SARAT KUMAR ACHARIYA
191	18103/2019 WP(C)/27842/2019	JADU-MP	NIRMAL RANJAN ROUTRAY
192	18104/2019 WP(C)/27854/2019	BIJAYA KUMAR MOHAPATRA-MP	PRASANTA KU. DAS
193	18105/2019 WP(C)/27840/2019	SREE METALIKS LTD.-MP	M/S KSHIROD KUMAR SAHOO
194	18106/2019 WP(C)/27872/2019	PRAMOD KUMAR BARAL-MP	SAMEER KU DAS
195	18107/2019 WP(C)/27875/2019	MANORAMA MOHAPATRA-MP	M/S.PRAVASH CH.JENA
196	18108/2019 WP(C)/27879/2019	MAMATA SWAIN-MP	SAMEER KU DAS
197	18109/2019 WP(C)/27882/2019	BIJOY KUMAR MOHANTY-MP	M/S.P.K.MOHANTY
198	18110/2019 WP(C)/27895/2019	SIMANCHALA SAHU-MP	M/S.PRAFULLA KU.RATH
199	18111/2019 WP(C)/27887/2019	KALI PRASANNA PATRA-MP	AKSHYANSHU S.NANDY
200	18112/2019 WP(C)/27899/2019	ROJALIN DAS-MP	M/S. S.K NAYAK(2)
201	18113/2019 WP(C)/27900/2019	SIMANCHALA SAHU-MP	M/S.PRAFULLA KU.RATH
202	18114/2019 WP(C)/27904/2019	KHIRADHAR DANDASENA-MP	RABINDRANATH PRUSTY
203	18115/2019 WP(C)/27907/2019	SIMANCHALA SAHU-MP	M/S.PRAFULLA KU.RATH
204	18116/2019 WP(C)/27913/2019	SIMANCHALA SAHU-MP	M/S.PRAFULLA KU.RATH
205	255/2019 MATA/31/2012	DEBAKI NAYAK-MP	DEEPAN KU.PANIGRAHY
206	1640/2019 FAO/133/2012	SUBASH CH.PANDA-MP	M/S.K.K.SWAIN
207	1641/2019 FAO/662/2019	RAJALAXMI PRADHAN-MP	
208	2186/2019 ABLAPL/5939/2017	TULU@SRIKANTA MALLICK-MP	
209	2187/2019 ABLAPL/8402/2019	AKHAYA MAHUNTA @AKHAYA MAHANTA-MP	
210	2188/2019 ABLAPL/4018/2019	RAMESH CHANDRA BEHERA-MP	
211	2189/2019 ABLAPL/16338/2018	BASUDEV DHURUA-MP	
212	2519/2019 CRLMC/2850/2018	MITU PARIDA-MP	
213	2532/2019 CRLMC/3227/2019	MUTTA SANKAR SRINIVAS-MP	
214	18009/2019 WP(C)/25426/2019	BINODA BIHARI MARTHA-MP	
215	18010/2019	ANANTA SATPATHY-MP	

216	WP(C)/25584/2019 18023/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD.IPICOL-MP	
217	WP(C)/7668/2016 18024/2019	MARKETERS WELFARE ASSOCIATION-MP	
218	WP(C)/22223/2018 18029/2019	HITECH SOFTWARE-MP	ASHISH RANJAN MOHANTY
219	WP(C)/4023/2016 18038/2019	ASHOK KUMAR PUROHIT-MP	
220	WP(C)/24470/2019 18060/2019	PRATAP KUMAR MOHARANA-MP	
221	WP(C)/12048/2019 18068/2019	DINESH KU.PANDA-MP	
222	WP(C)/2597/2016 18095/2019	SUREKHA BUILDERS AND DEVELOPERS PVT.LTD.-MP	
223	WP(C)/18044/2019 18096/2019	SURENDRA N.PRAMANIK-MP	
	WP(C)/21181/2014		